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Appendix 1. Photo Plates

Plate 1: Congregation of migratory birds at study sites



Image 1.1: Flock of Black-tailed godwit at BPS pond adjacent to saltpans.



Image 1.2: Flock of Grey plover at TSC wetland.



Image 1.3: Flock of Eurasian curlew at TSC wetland.



Image 1.4: Flock of Marsh sandpiper at BPS pond adjacent to saltpans.



Image 1.5: Adults of Lesser flamingo at Thane Creek mudflats.



Image 1.6: Subadults of Lesser flamingo at Thane Creek mudflats.

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Plate 2: Migratory and resident birds at study sites



Image 2.1: Flock of Eurasian spoonbill at BPS wetland.



Image 2.2: Flamingos feeding at Sewri mudflats.



Image 2.3: Disturbed flock of Black-tailed godwit at BPS wetland.



Image 2.4: Disturbed flock of Slender-billed gull at BPS wetland.



Image 2.5: Female Common teal at NRI.



Image 2.6: Painted stork at NRI.

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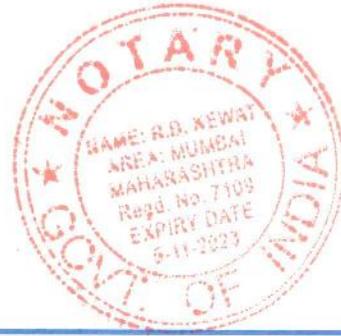


Image 2.7: Black coloured Lesser flamingo at NRI wetland



Image 2.8: Long-billed dowitcher at BPS wetland.



Image 2.9: Common redshank and Wood sandpiper at BPS pond adjacent to saltpans.



Image 2.10: Common greenshank and Marsh sandpiper at BPS pond adjacent to saltpans.



Image 2.11: Little Ringed plover at Nhava-Sheva mudflat.



Image 2.12: Ruff and Marsh sandpiper at Belpada wetland.

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Plate 3. Habitats

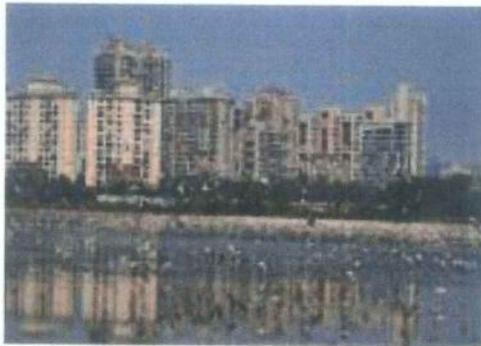


Image 3.1: NRI wetland, one of the sites possess a large congregation of flamingos.



Image 3.2: Sewri mudflat.

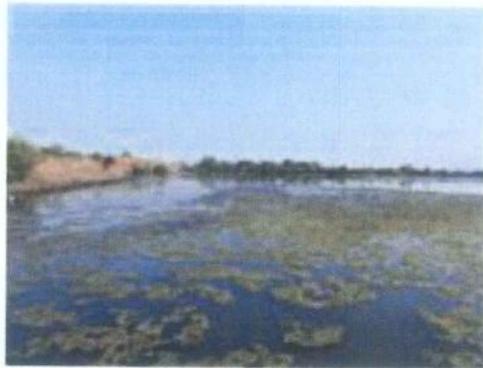


Image 3.3: Belpada wetland.



Image 3.4: BPS wetland.



Plate 4. Bird ringing and recoveries



Image 4.1: Installing the wader net before ringing at BPS saltpans.



Image 4.2: Resighting of ringed individual of subadult Lesser flamingo at NRI wetland.



Image 4.3: Ringed individual of Marsh sandpiper at NRI wetland.



Image 4.4: Resighting of ringed individual of Lesser sandplover at Thane



Image 4.5: Ringed individual of Little Ringed plover at TSC wetland.



4.6: Ringed individual of Grey plover.

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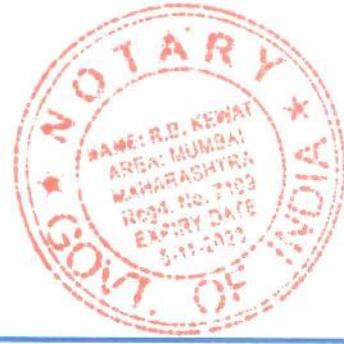


Plate 5. Some of the existing disturbances at study sites



Image 5.1: Photographers at NRI wetland during the survey.



Image 5.2: Saltpan extraction workers at BPS salt pans.



Image 5.3: A dog on mudflats of Thane creek.

Yes



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Annexure 1. Checklist of birds recorded from Oct 2019-Mar 2020.

| COMMON NAME | SCIENTIFIC NAME | STATUS | BPS | BEL | NRI | TSC | TC | SE W | NS |
|--------------------------|------------------------------------|--------|-----|-----|-----|-----|----|------|----|
| Anatidae | | | | | | | | | |
| Lesser Whistling Duck | <i>Dendrocygna javanica</i> | M | | | | | + | | |
| Indian Spot-billed Duck | <i>Anas poecilorhyncha</i> | R | + | + | + | + | + | | |
| Northern Shoveler | <i>Spatula clypeata</i> | M | + | | + | | + | | |
| Northern Pintail | <i>Anas acuta</i> | M | + | | + | | + | | |
| Garganey | <i>Anas querquedula</i> | M | | | + | + | + | | |
| Common Teal | <i>Anas crecca</i> | M | + | | + | + | + | | |
| Ruddy Shelduck | <i>Tadorna ferruginea</i> | M | + | + | | + | + | | |
| Podicipedidae | | | | | | | | | |
| Little Grebe | <i>Tachybaptus ruficollis</i> | R | + | | + | | | | |
| Ciconiidae | | | | | | | | | |
| Painted Stork | <i>Mycteria leucocephala</i> | R | + | + | + | + | + | + | + |
| Phoenicopteridae | | | | | | | | | |
| Greater Flamingo | <i>Phoenicopterus roseus</i> | M | + | + | + | + | + | + | + |
| Lesser Flamingo | <i>Phoeniconaias minor</i> | M | + | | + | + | + | + | + |
| Threskiornithidae | | | | | | | | | |
| Black-headed Ibis | <i>Threskiornis melanocephalus</i> | R | + | + | + | + | + | + | + |
| Glossy Ibis | <i>Plegadis falcinellus</i> | M | + | | + | + | + | | |
| Eurasian Spoonbill | <i>Platalea leucorodia</i> | M | + | + | + | + | + | | |
| Ardeidae | | | | | | | | | |
| Indian Pond Heron | <i>Ardeola grayii</i> | R | + | + | + | + | + | + | + |



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|--------------------------|-------------------------------|---|---|---|---|---|---|---|---|
| Grey Heron | <i>Ardea cinerea</i> | R | + | + | + | + | + | + | + |
| Purple Heron | <i>Ardea purpurea</i> | R | | + | + | + | + | + | |
| Striated Heron | <i>Butorides striata</i> | R | | | | | + | | |
| Cattle Egret | <i>Bubulcus ibis</i> | R | | | | | + | | |
| Great Egret | <i>Casmerodius albus</i> | R | + | + | | + | + | + | + |
| Intermediate Egret | <i>Mesophoyx intermedia</i> | R | + | + | + | + | + | + | + |
| Little Egret | <i>Egretta garzetta</i> | R | + | + | + | + | + | + | + |
| Western Reef Egret | <i>Egretta gularis</i> | R | + | + | + | + | + | + | + |
| Phalacrocoracidae | | | | | | | | | |
| Little Cormorant | <i>Phalacrocorax niger</i> | R | + | + | + | + | + | | + |
| Accipitridae | | | | | | | | | |
| Shikra | <i>Accipiter badius</i> | R | | + | | | | | |
| Black Kite | <i>Milvus migrans</i> | R | + | + | + | + | + | + | |
| Western Marsh Harrier | <i>Circus aeruginosus</i> | M | + | + | + | + | + | | |
| Greater Spotted Eagle | <i>Aquila clanga</i> | M | | | | | + | | |
| Brahminy Kite | <i>Heliastur indus</i> | R | + | | + | + | + | | + |
| Pandionidae | | | | | | | | | |
| Osprey | <i>Pandion haliaetus</i> | M | | | | + | + | | |
| Rallidae | | | | | | | | | |
| White-breasted Waterhen | <i>Amaurornis phoenicurus</i> | R | | | | + | + | | |
| Eurasian Coot | <i>Fulica atra</i> | R | + | | + | + | + | | |
| Recurvirostridae | | | | | | | | | |
| Black-winged Stilt | <i>Himantopus himantopus</i> | R | + | + | + | + | + | | |
| Pied Avocet | <i>Recurvirostra avosetta</i> | M | + | | + | + | + | | |
| Charadriidae | | | | | | | | | |
| Red-wattled Lapwing | <i>Vanellus indicus</i> | R | + | + | + | + | + | | |



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|-----------------------|---------------------------------|---|---|---|---|---|---|---|---|
| Pacific Golden Plover | <i>Plover Pluvialis fulva</i> | M | + | + | | + | + | | |
| Grey Plover | <i>Pluvialis squatarola</i> | M | + | + | + | + | + | + | |
| Little Ringed Plover | <i>Charadrius dubius</i> | M | + | + | | | | | + |
| Kentish Plover | <i>Charadrius alexandrinus</i> | M | + | + | | | + | | |
| Greater Sand Plover | <i>Charadrius leschenaultii</i> | M | + | | | | | | |
| Lesser Sand Plover | <i>Charadrius mongolus</i> | M | + | + | | + | + | + | + |
| Scolopacidae | | | | | | | | | |
| Ruff | <i>Philomachus pugnax</i> | M | + | + | | | | | |
| Common Snipe | <i>Gallinago gallinago</i> | M | + | + | + | + | | | |
| Black-tailed Godwit | <i>Limosa limosa</i> | M | + | + | | + | + | + | |
| Bar-tailed Godwit | <i>Limosa lapponica</i> | M | + | | | + | + | | |
| Long-billed Dowitcher | <i>Limnodromus scolopaceus</i> | M | + | | | | + | | |
| Whimbrel | <i>Numenius phaeopus</i> | M | | + | | | | | |
| Eurasian Curlew | <i>Numenius arquata</i> | M | + | + | + | + | + | + | + |
| Common Redshank | <i>Tringa totanus</i> | M | + | + | + | + | + | + | + |
| Marsh Sandpiper | <i>Tringa stagnatilis</i> | M | + | + | + | + | + | + | |
| Common Greenshank | <i>Tringa nebularia</i> | M | + | + | + | + | + | + | + |
| Green sandpiper | <i>Tringa ochropus</i> | M | | | | + | + | + | + |
| Wood Sandpiper | <i>Tringa glareola</i> | M | + | + | + | + | + | | |
| Terek sandpiper | <i>Xenus cinereus</i> | M | + | | | | + | | |
| Common Sandpiper | <i>Actitis hypoleucos</i> | M | + | + | + | + | + | + | + |
| Ruddy Turnstone | <i>Arenaria interpres</i> | M | | | | + | + | + | |
| Great Knot | <i>Calidris tenuirostris</i> | M | + | | + | + | | | |
| Little Stint | <i>Calidris minuta</i> | M | + | + | + | + | + | + | + |
| Temminck's Stint | <i>Calidris temminckii</i> | M | + | | | | | | |
| Curlew Sandpiper | <i>Calidris ferruginea</i> | M | + | + | | + | + | + | + |



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|---------------------------|---------------------------------------|---|---|---|---|---|---|---|---|---|
| Dunlin | <i>Calidris alpina</i> | M | + | | | | | + | | |
| Broad-billed Sandpiper | <i>Limicola falcinellus</i> | M | + | | | | + | + | | |
| Laridae | | | | | | | | | | |
| Heuglin's Gull | <i>Larus heuglini</i> | M | | | | | | + | | |
| Pallas's Gull | <i>Larus ichthyaetus</i> | M | + | | | | | + | | |
| Brown-headed Gull | <i>Chroicocephalus brunnicephalus</i> | M | + | + | + | + | + | + | + | + |
| Black-headed Gull | <i>Chroicocephalus ridibundus</i> | M | + | | | + | + | + | + | + |
| Slender-billed Gull | <i>Chroicocephalus genei</i> | M | + | | | | + | + | | |
| Gull-billed Tern | <i>Gelochelidon nilotica</i> | M | + | + | + | + | + | + | + | + |
| Caspian Tern | <i>Hydroprogne caspia</i> | M | + | | | + | + | + | + | |
| Common Tern | <i>Sterna hirundo</i> | M | | | | | | + | | |
| River Tern | <i>Sterna aurantia</i> | M | + | | | + | | | | |
| Little Tern | <i>Sternula albifrons</i> | M | + | | | | | + | | |
| Whiskered Tern | <i>Chlidonias hybrida</i> | M | + | + | + | + | + | + | + | + |
| Alcedinidae | | | | | | | | | | |
| White-throated Kingfisher | <i>Halcyon smyrnensis</i> | R | + | + | + | + | + | + | | + |
| Common Kingfisher | <i>Alcedo atthis</i> | R | + | + | + | + | + | + | | |
| Black Capped Kingfisher | <i>Halcyon pileata</i> | R | | | | | | + | | |

Abbreviations

R/M = Resident / Migratory, BPS = Bhandup pumping station, BEL = Belpada, NRI = Non-residential Indian Complex, TSC = Training Ship Chanakya, TC = Thane Creek, SEW = Sewri, NS = Nhava-Sheva



EXHIBIT T

एमएम 326
MMRDA

No. MMRDA/MTHL-PIU/EMC-4th Meeting /2020⁹³³ Dt.: 24-01-2020

To,
Additional Metropolitan Commissioner
MMRDA(Chairman-EMC)
9th floor, MMRDA Office Building, BKC
Bandra (E), Mumbai – 400051

Dr. Suryakant Nikam (Member-EMC)
Director (Environment),
Environment Department, Govt. of Maharashtra,
15th floor, New Administrative Building,
Mantralaya, Mumbai – 400032

Dr. D. T. Thube, (Member EMC)
Chief Engineer, MTHL-PIU
2nd Floor, New Office Building, MMRDA,
BKC, Bandra (E) – 400051

Dr. C. Mohandas, Scientist Incharge, (Member EMC)
CSIR-National Institute of Oceanography
(Council of Scientific & Industrial Research)
Regional Centre, 4 Bunglows, Andheri (W),
Mumbai – 400 076

Dr. Gopal Krishna, (Member EMC)
Director – Fisheries Institute,
Panch Marg, Off Yari Road, Versova,
Andheri (W), Mumbai – 400 061.

Dr. A. K. Dikshit, (Member EMC)
Professor, Center for Environmental Science &
Engineering (CESE),
Indian Institute of Technology, Powai,
Mumbai – 400 076

Dr. Deepak Apte, (Member EMC)
Director, Bombay Natural History Society
Hornbill House, Shahid Bhagatsing Rd.,
Lion Gate, Fort, Mumbai – 400 001

Shri. P. K. Mirashe, (Member EMC)
Technical – Regional Officer,
Maharashtra Pollution Control Board,
Govandi (E), Mumbai – 400088

Dr. P. Sathiyaselvam (Member EMC)
Expert Ornithologist,
Bombay Natural History Society,
Hornbill House, Shahid Bhagatsing Rd.,
Lion Gate, Fort, Mumbai – 400 001

Shri. Vishram Patil, (Member EMC)
Chief Social Development Cell,
4th floor, Old Office Building, MMRDA,
Bandra Kurla Complex,
Bandra (E), Mumbai – 400 051

Sub.: Mumbai Trans Harbour Link Project (MTHL)
Minutes of the 4th meeting of Environment Monitoring Committee (EMC) for the MTHL project

Ref.: MMRDA office order no. ED/MTHL/EMC/Constitution/18 dated 19-03-2018

Sir,

The 4th meeting of Environment Monitoring Committee (EMC) was held on 08-01-2020 at 9th floor, Committee Room, New Building MMRDA, Bandra Kurla Complex, Bandra (East).

The approved minutes of the meeting are enclosed herewith for information.

Thanking you,

Yours faithfully,

(A.R. Bhisikar)

Executive Engineer (Member Secretary)

Encl: Annexure – I

Copy: General Consultant, MTHL Project for information and necessary action.

Mumbai Metropolitan Region Development Authority

Bandra-Kurla Complex, Bandra East, Mumbai 400 051

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<https://mmrda.maharashtra.gov.in>

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Date: 8th January, 2020

Time: 3.00pm

Mumbai Trans Harbour Link Project (MTHL)

Sub: 4th meeting of Environment Monitoring Committee (EMC)

Venue: 9th floor, Committee Room, New Building MMRDA, Bandra Kurla Complex, Bandra (East)

List of Attendees

| Sr. No | Name | Designation | Signature |
|--------|---------------------------|---|---------------|
| 1 | Hon. Sanjay Khandare | Chairman EC, AMC MMRDA | |
| 2 | Shri. Narendra Toke | Director, Environment (GoM) | |
| 3 | Dr. D. T. Thube | Chief Engineer, MMRDA | |
| 4 | Dr. C. Mohandas | Director, CSIR - National Institute of Oceanography | |
| 5 | Dr. Gopal Krishna | Director, Fisheries Institute | |
| 6 | Dr. A. K. Dikshit | Professor, CESE, IIT Mumbai | A. K. Dikshit |
| 7 | Dr. Deepak Apte | Director, Bombay Natural History Society | |
| 8 | Shri. P. K. Mirashe | Asst. Secretary (Technical), Regional Officer, MPCB | |
| 9 | Dr. P. Sathiyaselvam | Expert Ornithologist, BNHS | |
| 10 | Shri. Vishram Patil | Chief, Social Development Cell, MMRDA | |
| 11 | Shri. A. R. Bhisikar | Member EC, Executive Engineer, MMRDA | |
| 12 | Shri. Satish Singh | GC, MTHL | |
| 13 | Shri. Hrushikesh Kolatkar | GC, MTHL | |
| 14 | Shri. Vivek Kulkarni | GC, MTHL | |
| 15 | Shri. Dayanand Nangare | GC, MTHL | |
| 16 | Dr. Mandar Salunke | Dy. Director, BNHS | |
| 17 | Mr. Rahul Khat | Asst. Director, BNHS | |
| 18 | Mr. YATIN SAKHALKAR | Superintending Engineer MMRDA | |
| 19 | | | |
| 20 | | | |
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MTHL -4th meeting with the Environmental Monitoring Committee 08th January 2020

Project: Mumbai Trans Harbour Link (MTHL)
Meeting: 4th meeting with the Environmental Monitoring Committee for MTHL Project
Date/ Time: 08th January at 3.00PM
Venue: 9th floor, Committee room, MMRDA

The Attendance sheet is attached herewith as Annexure I.

1. The meeting started with a welcome to all attendees.
2. The minutes of the last meeting and compliance for the same were explained by the General Consultant. BNHS explained that the samples collected from various locations within Right Of Way (ROW) of MTHL as well as outside of ROW and testing for heavy metal and PAHS (Oil spill) will be carried out at Salim Ali Centre for Ornithology and Natural History (SACON). However, SACON is adding new equipment in their laboratory and hence taking time for the sample test reports of toxicity analysis. BNHS assured that they will start sending samples from end of month of January 2020. Dr. Apte of BNHS informed that BNHS has already started collecting samples of water (640 samples per month), sediment and animal tissues from dead carcasses and the same are being tested on regular basis. Dr. Apte further informed that other heavy metals like Cadmium, Chromium, Nickel have also been added in testing to the existing ones.
3. The Committee members opined that the BNHS monitoring shall cover locations in the area up to Mulund / Airoli Bridge and also near to the Mahul creek. This was agreed by BNHS.
4. The Committee enquired about the outcome of study with respect to correlations between delayed arrival of Flamingos this year and ongoing construction of MTHL. Dr. Apte informed that the delayed arrival is not due to the project but it is due to the extended monsoon (upto November 2019). This issue will be addressed in the BNHS updates. The update is issued every six months and the final report will be based on these updates. Dr. Apte further explained that it is too early to comment/identify about the trend and it will take at least few more seasons to establish the trends.
5. BNHS explained about the studies and data collected till date and the same was shown to the committee. BNHS informed that the analysis will done after obtaining



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MTHL -4th meeting with the Environmental Monitoring Committee 08th January 2020

data of 3rd and 4th year. Additional studies are also being carried out based on feeding patterns of the waders.

6. The Committee members discussed that toxicity data is a major concern and action has to be taken on this.
7. Members enquired about the status of report prepared by IIT, Mumbai for establishing the CETP at Mahul. The General Consultant informed that baseline report is received.
8. Sr. Environmental Engineer, GC informed that as per the last minutes of meeting, a format for the data library has been created for all the packages. After discussion, the committee suggested that the 'Scientific' and 'Statutory' data shall be kept separately.
9. The meeting ended with a vote of thanks to all the members of the EMC.

Yes

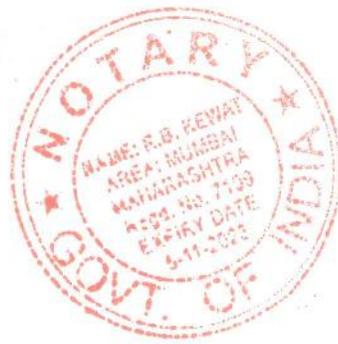


EXHIBIT U

330

FLAMINGOS – MAY 2018 TO FEBRUARY 2020

1. May 2018



WJ



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2. October 2018



Yes



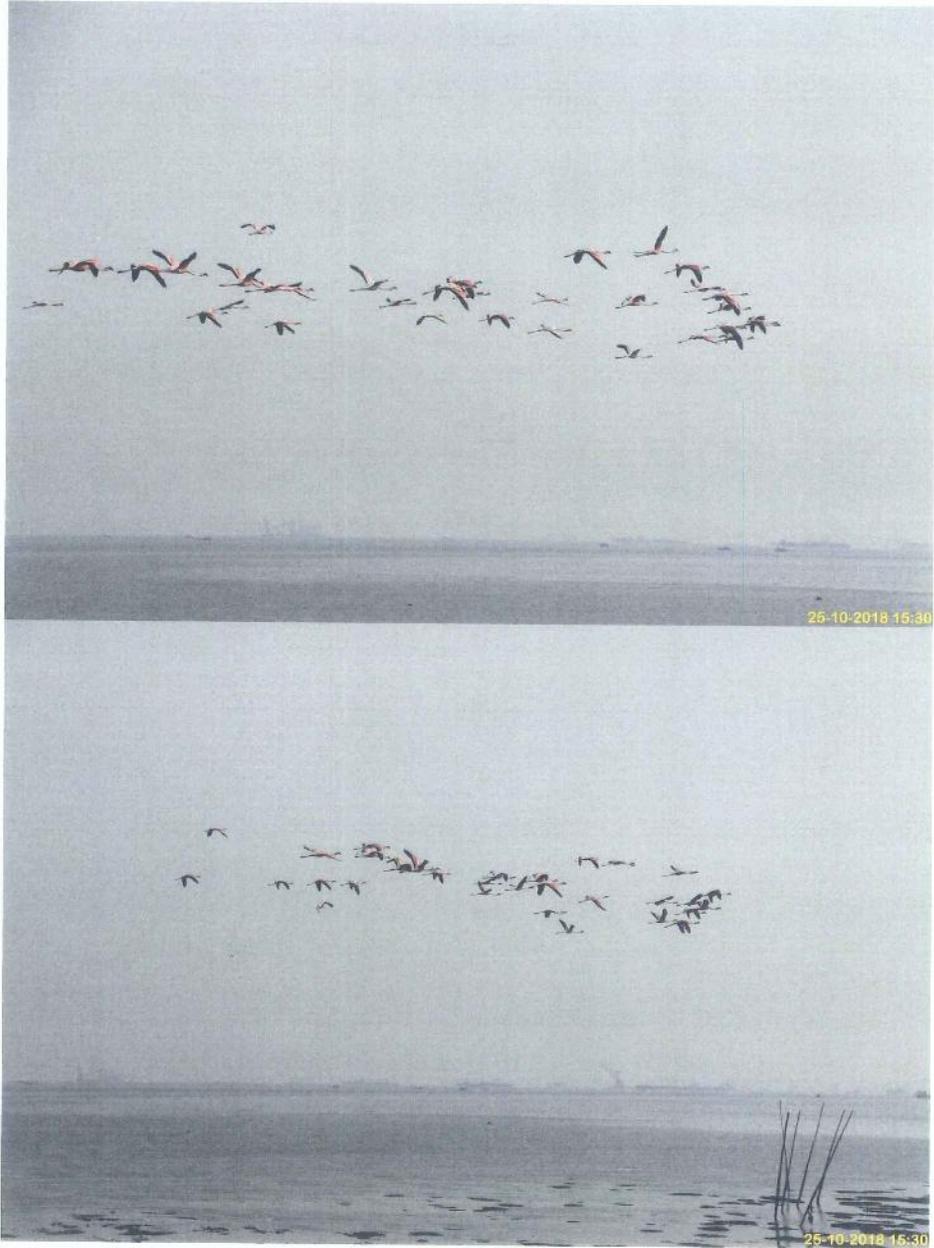
332



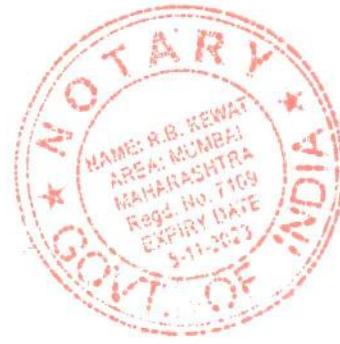
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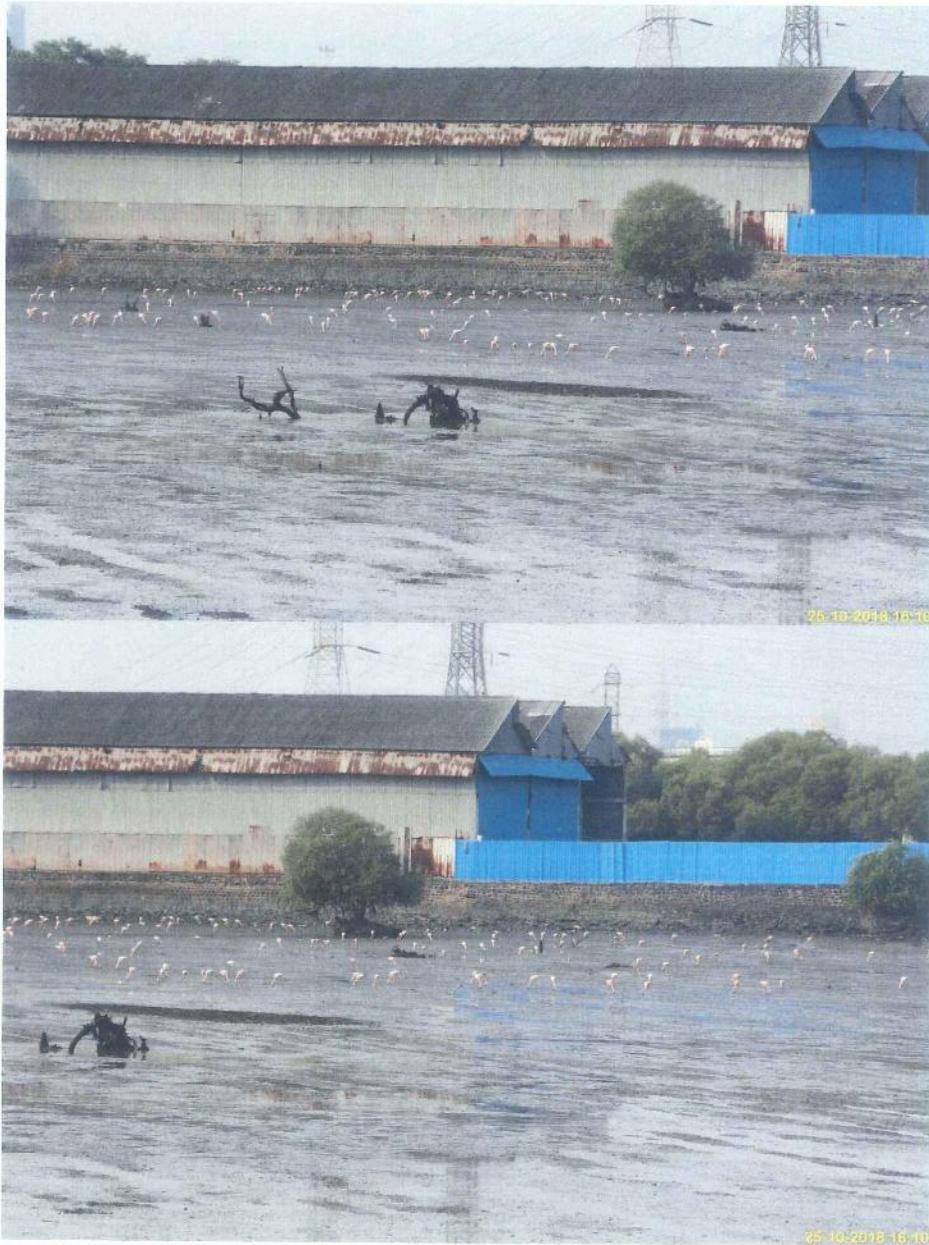
333



WJ



334



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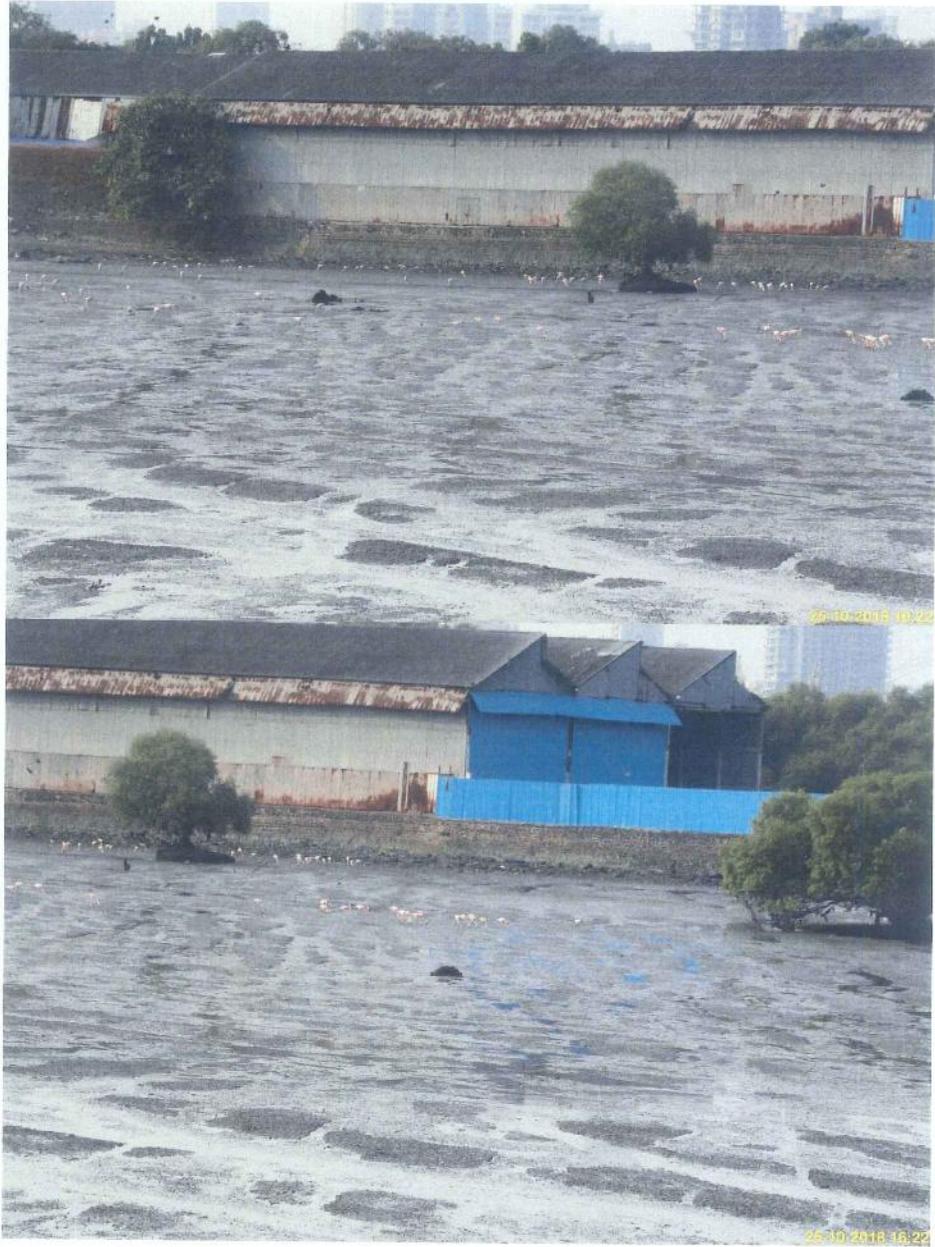
335



Wes



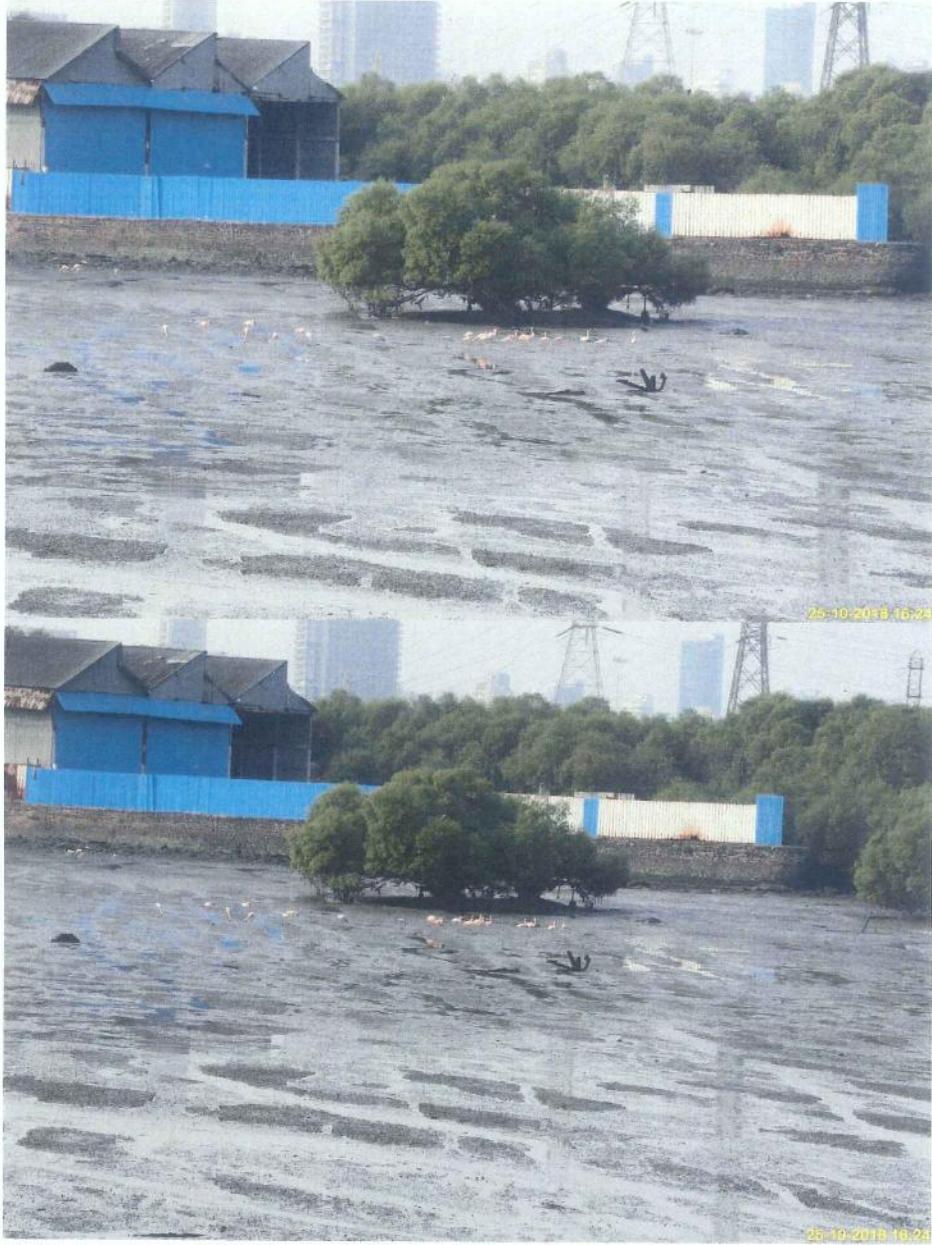
336



Wes



337



ves



338



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339



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340



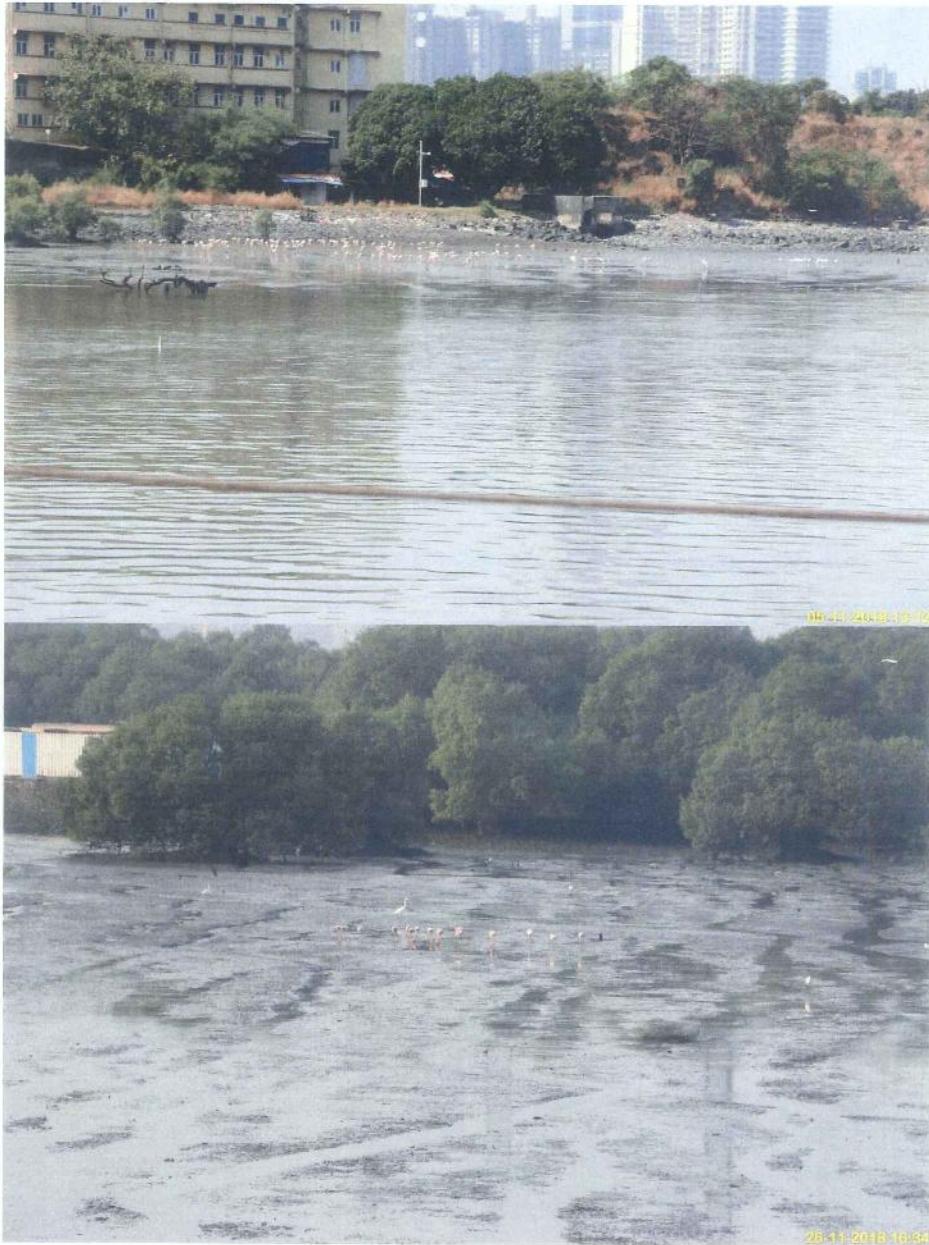
3. November 2018



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341



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342



4. December 2018

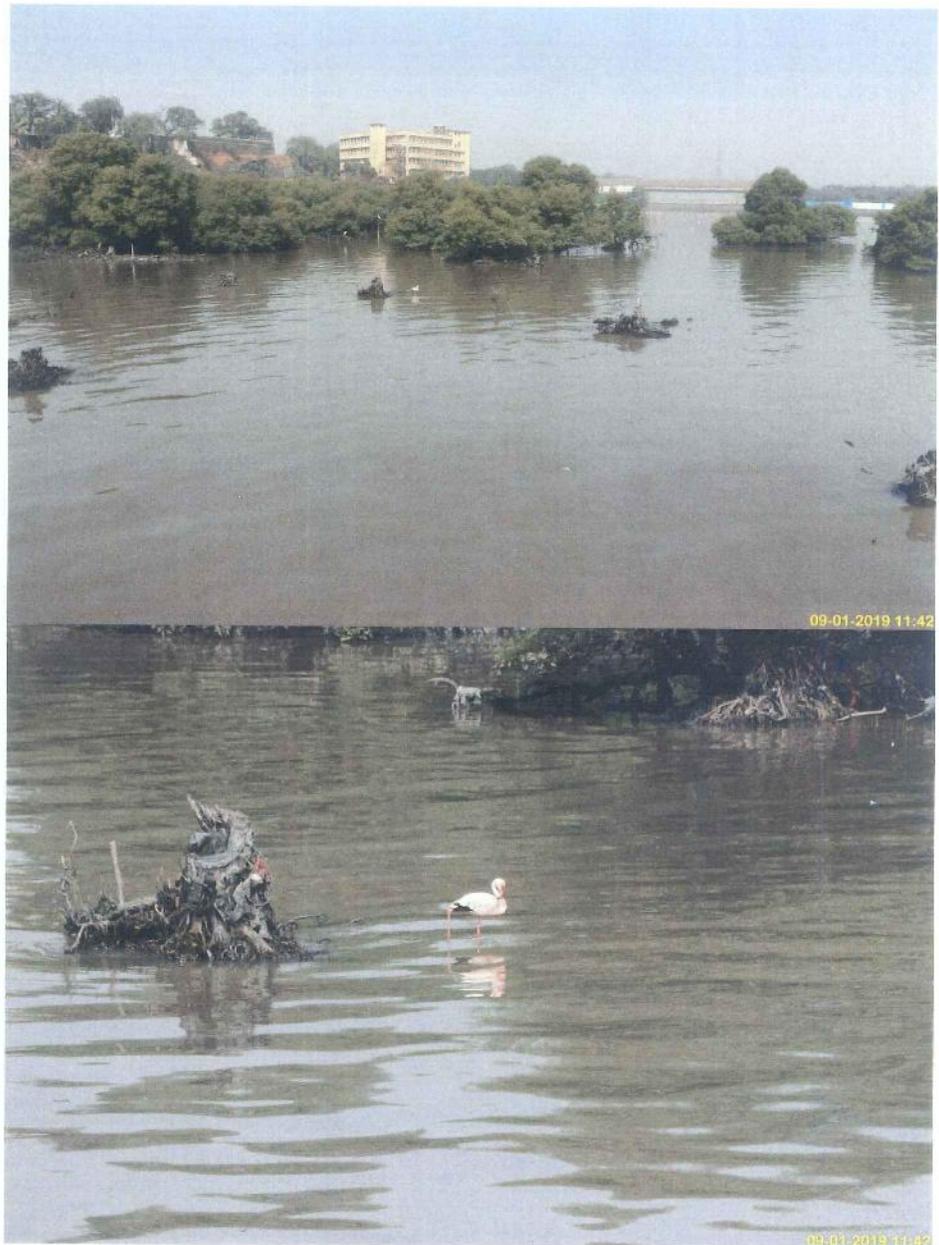


WKS



343

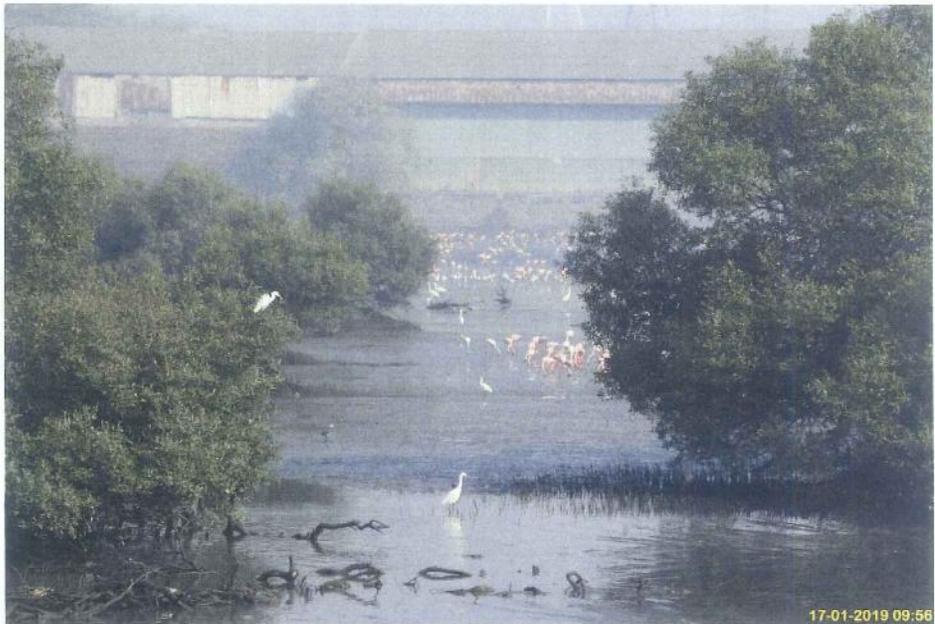
5. January 2019



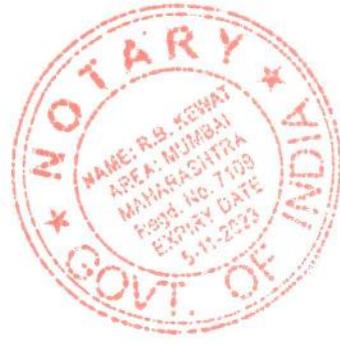
WJ



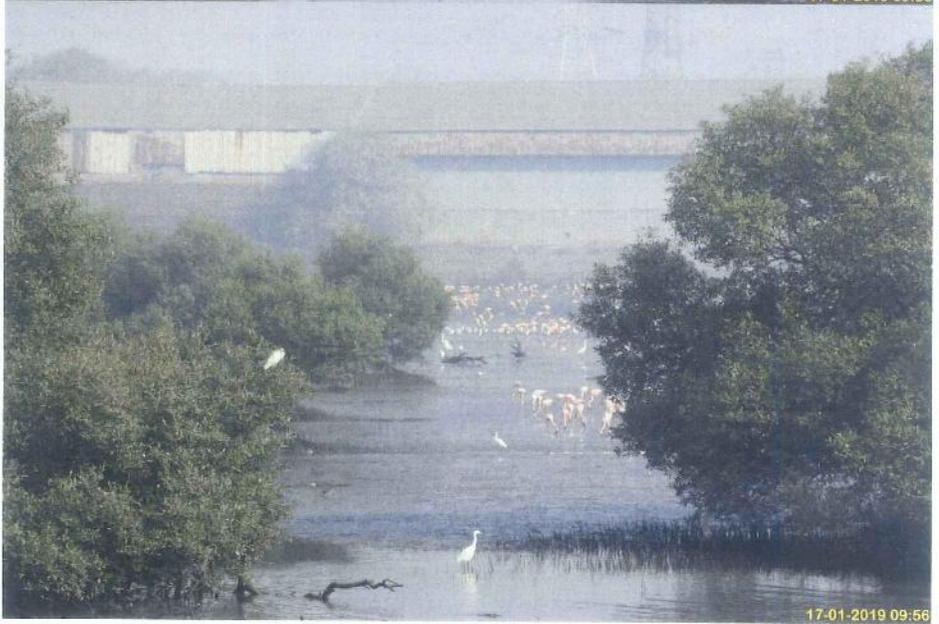
344



WS



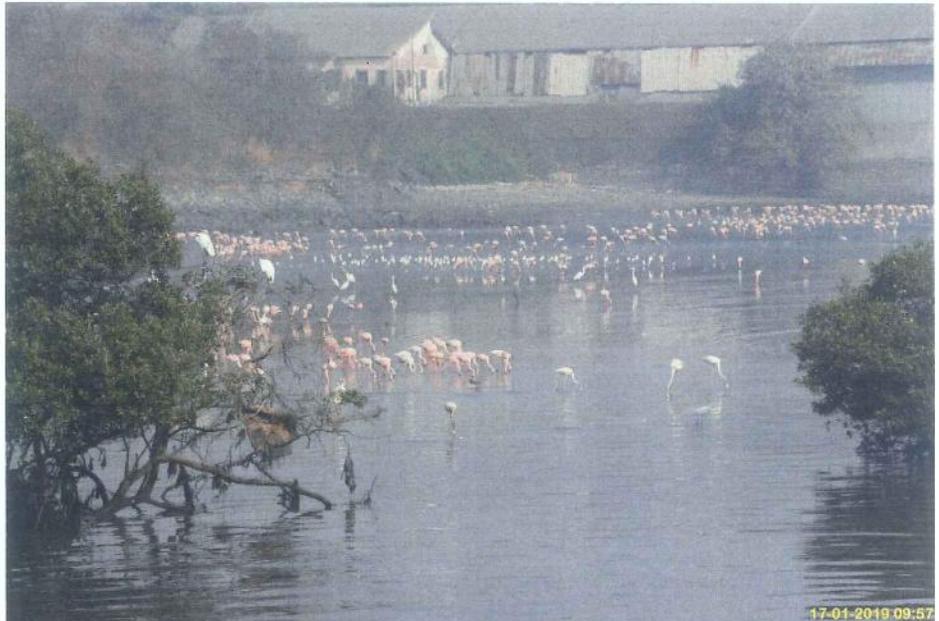
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346



WS



347



WS



348



yes



349



WS



350



Wes



351



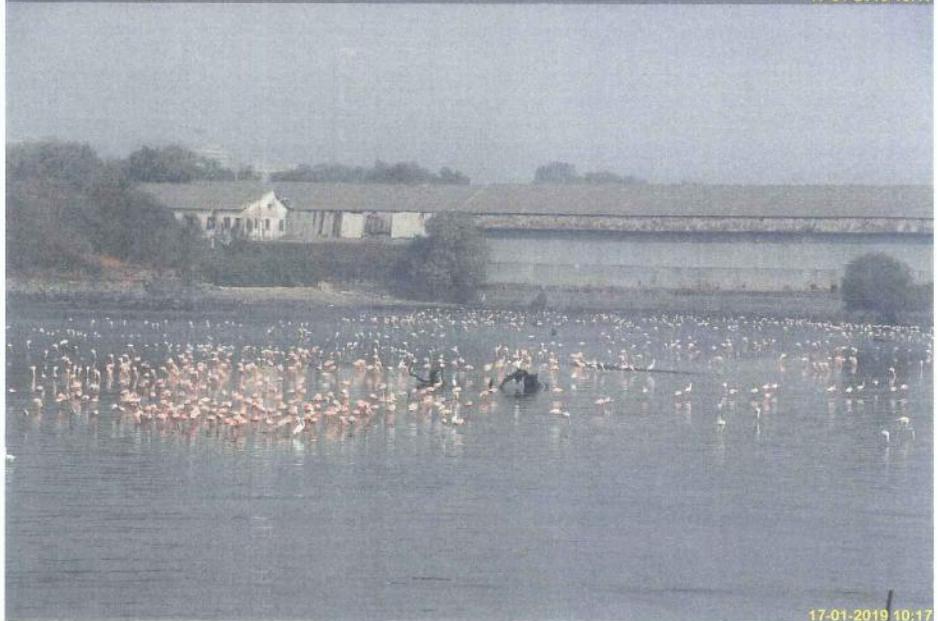
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352



17-01-2019 10:17



17-01-2019 10:17

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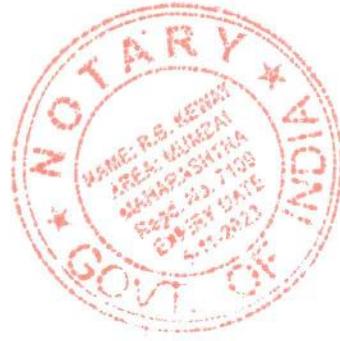
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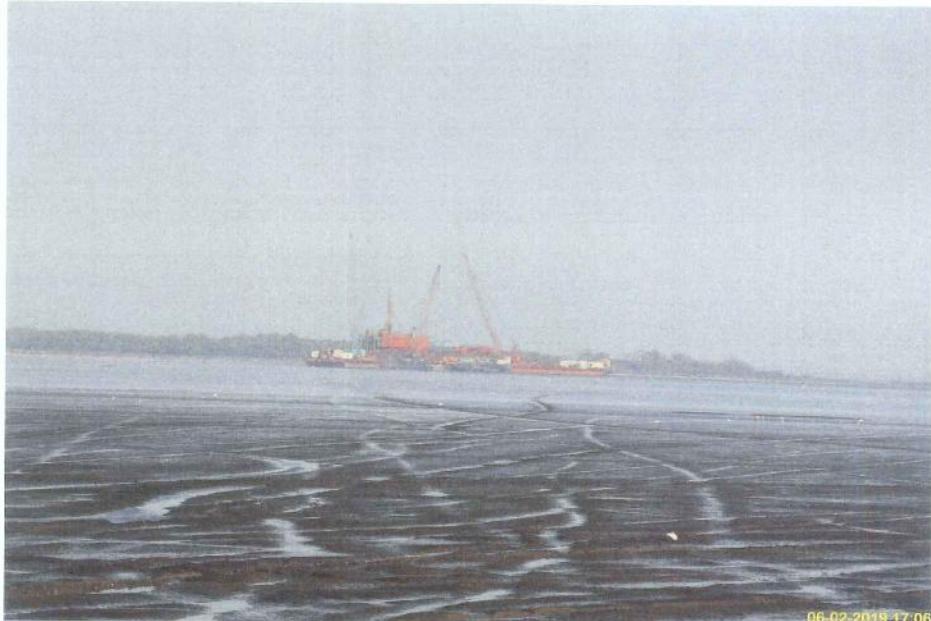
6. February 2019



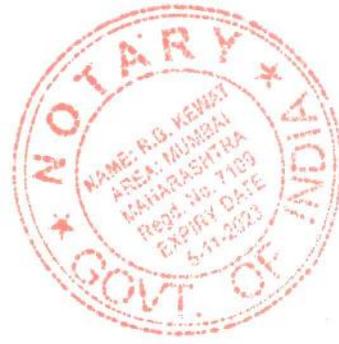
yes



354



WJ



355

7. March 2019



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356

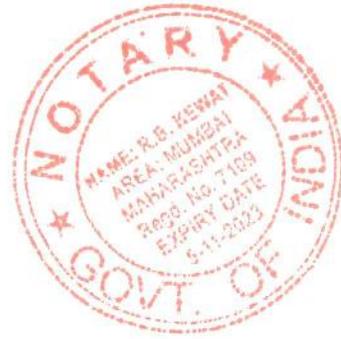


06-03-2019 17:29



06-03-2019 17:29

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357



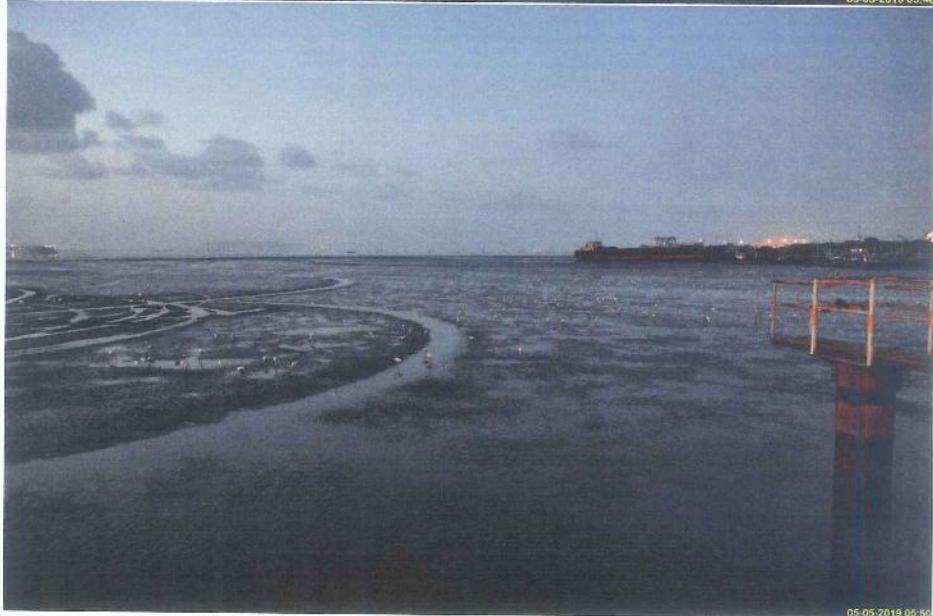
8. May 2019



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358



Wes



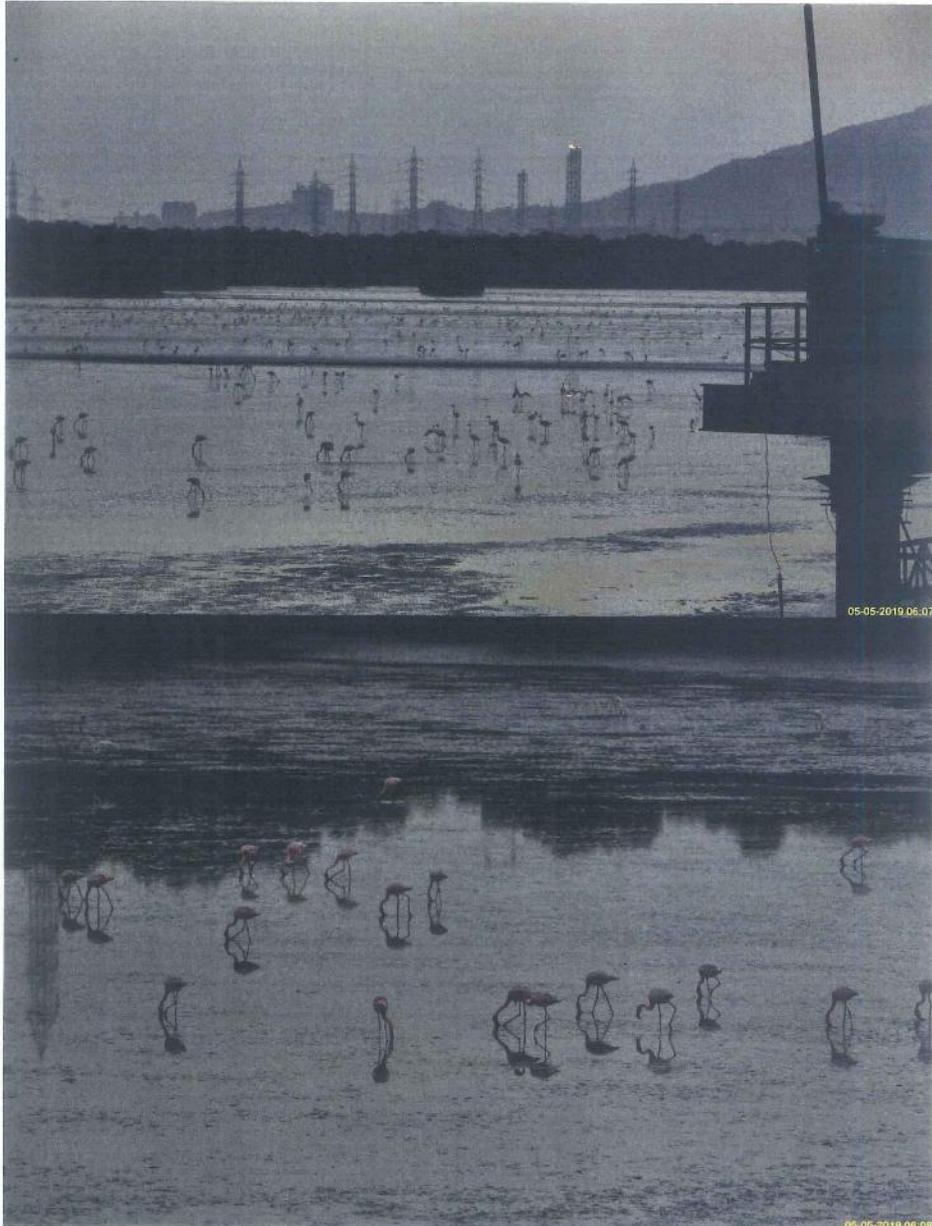
359



Wes



360



WS



361



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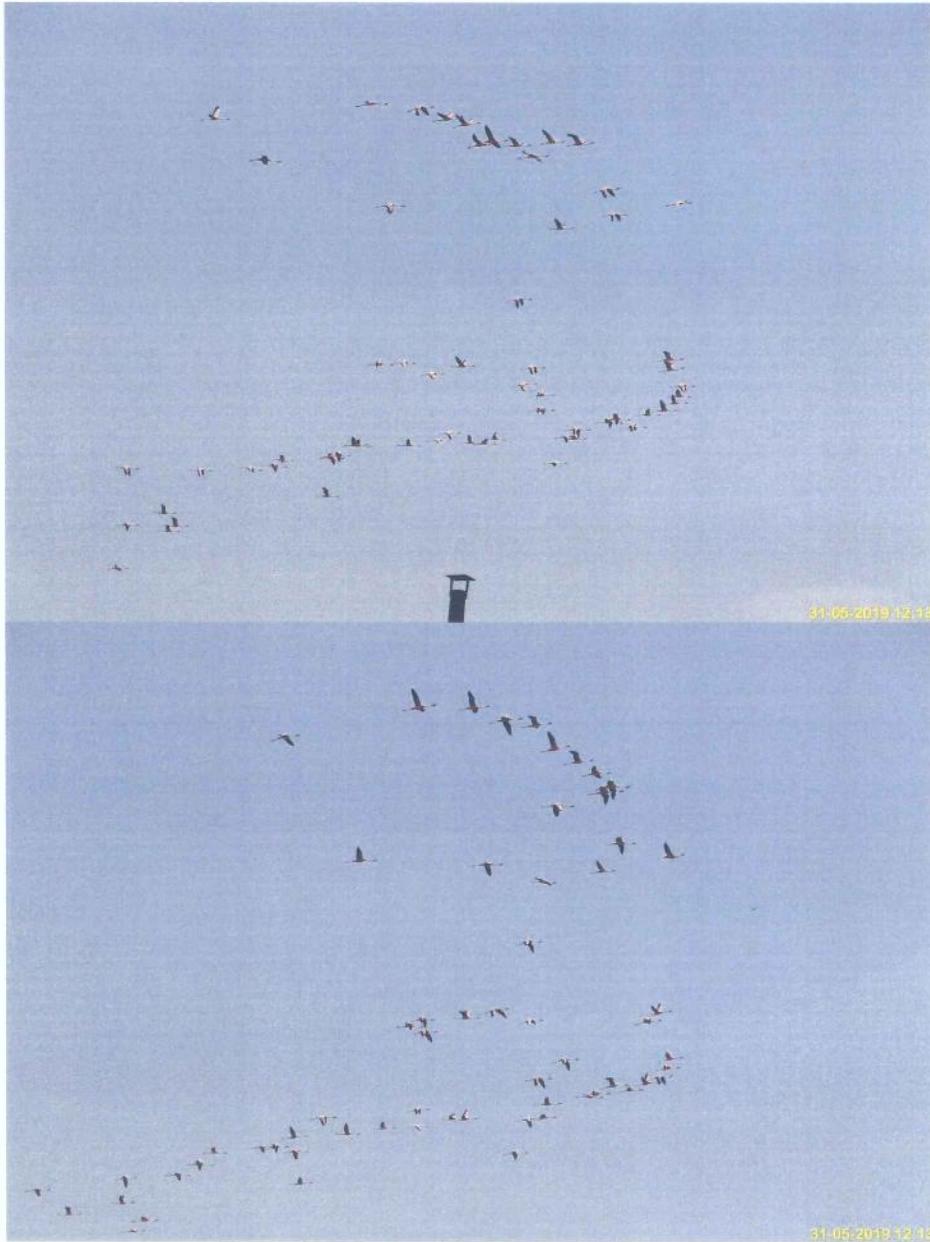
362



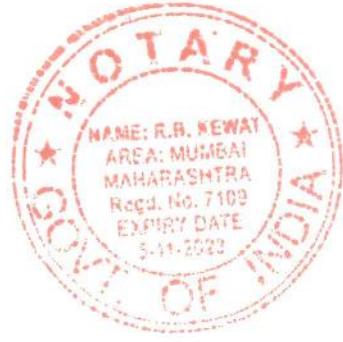
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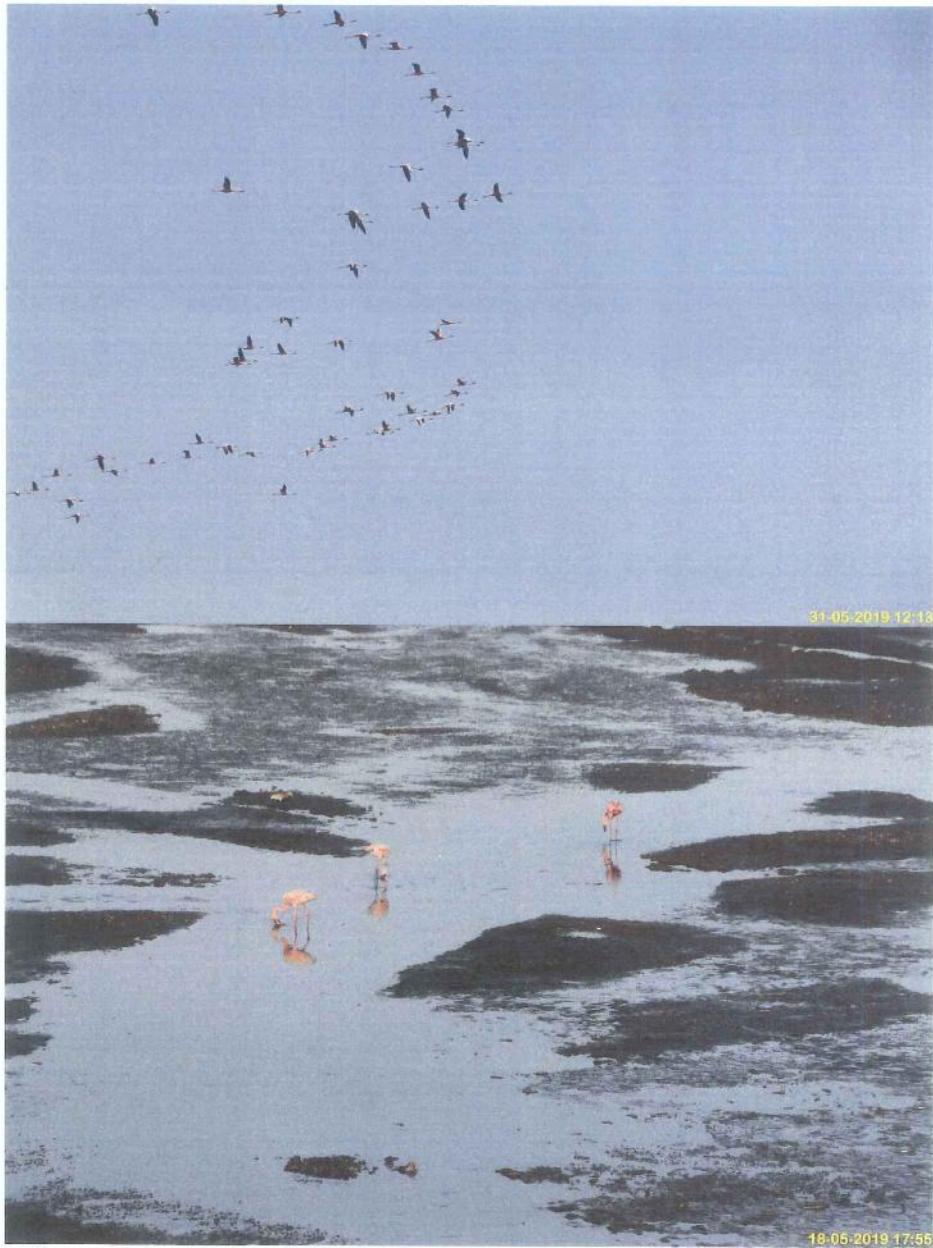
363



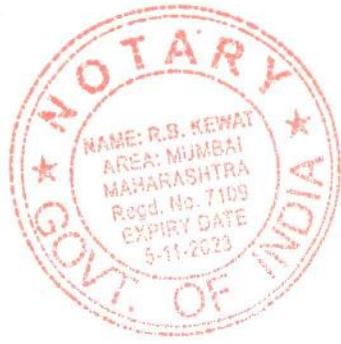
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364



yes



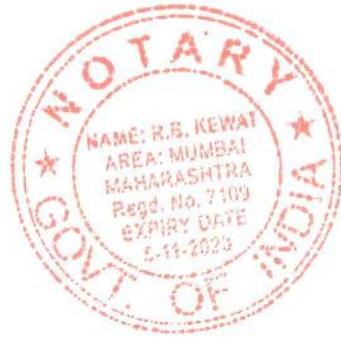
365



9. January 2020



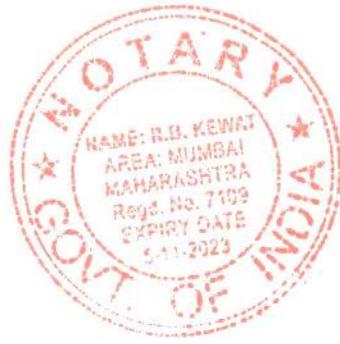
WS



366



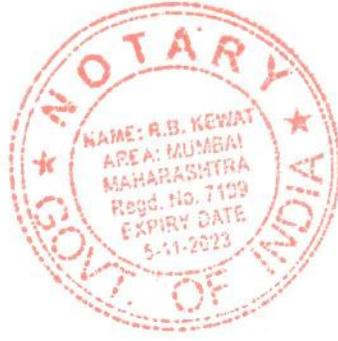
WKS



367

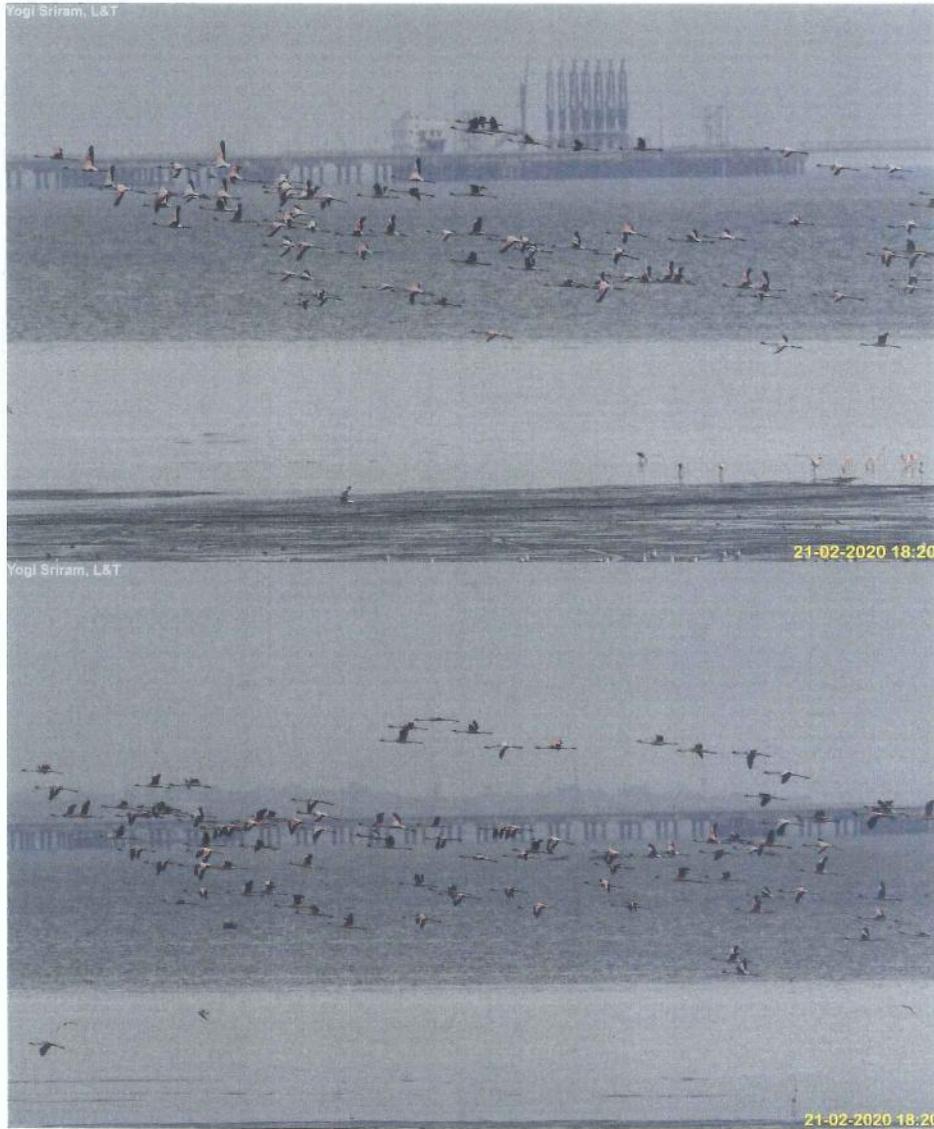


WS



368

10. February 2020



YSL



369

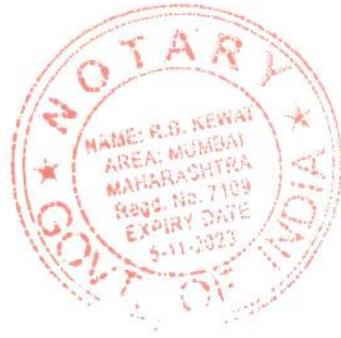


08-02-2020 16:10



08-02-2020 16:11

WJ



370



ves

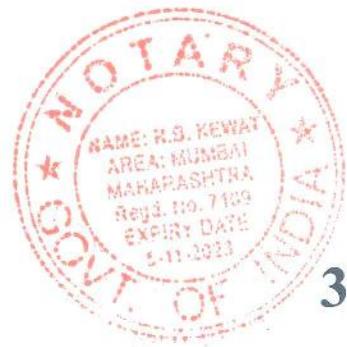
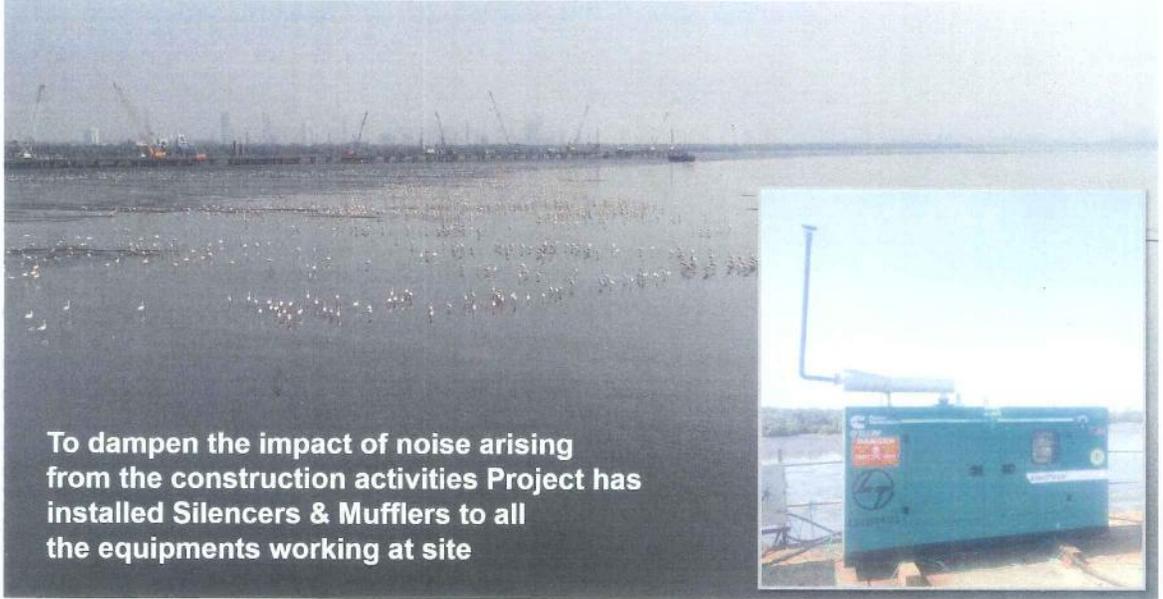


EXHIBIT V

371

Photographs of construction equipment fitted with mufflers and exhaust silencers

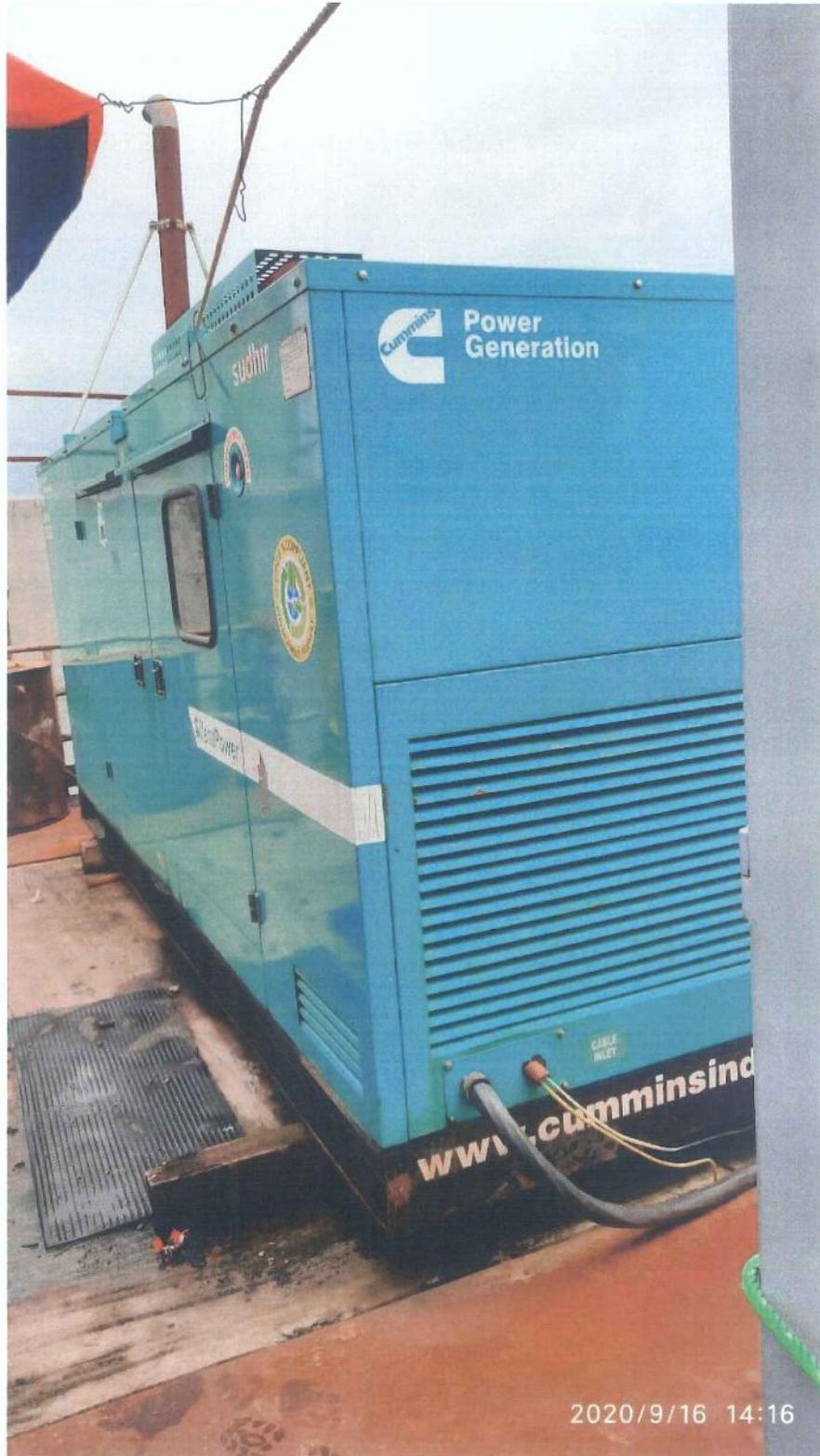


To dampen the impact of noise arising from the construction activities Project has installed Silencers & Mufflers to all the equipments working at site

WS



372



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374



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EXHIBIT W

375

Government of India
Archaeological Survey of India
Mini Circle, Mumbai
Sion Fort, Mumbai 400 022

F. No. MTHC/NOC/2004-05/ 23

Di. 04-04-2005

To
✓ Shri D. B. Deshpande
Chief Engineer
MSRDC Ltd.
Bandra West: Sea Link Project Site Office Complex
Opp. Bandra Reclamation Bus Depot
K. C. Marg, Bandra (West), Mumbai 400 050

Sir,

Sub: Mumbai Trans Harbour Link Project - NOC for Elephanta reg.

This is with reference to the correspondence resting on the subject cited above.

Having gone through the various reports furnished by your technical group and considering the fact that the Elephanta Island is located at a distance of 3 km from the proposed MTHL Bridge and that the proposed project will not have any disturbing effect on the rock formations of the island as per the report submitted by M/S Consulting Engineering Services, 'NOC' is hereby granted for the above project.

However, as suggested earlier, you may evolve a mechanism by which periodical assessment will be done when the project takes off and also arrange for an 'on site' visit to the project site when the work is in process.

This is for your kind information and necessary action.

Yours faithfully

C. S. N. Khan
Superintending Archaeologist

Copy to :

1. The Director General, Archaeological Survey of India, Janpath, New Delhi for information
2. Director (Monuments), Archaeological Survey of India, Janpath, New Delhi for information and with reference to letter no. 24/14/2004-M dated 17th February 2005

Superintending Archaeologist

SUPERINTENDING ARCHAEOLOGIST
ARCHAEOLOGICAL SURVEY OF INDIA
Mini Circle, Sion, Mumbai-400 022.

MS



EXHIBIT X

376

सेंट्रल कॉम्प्लेक्स,
ट्रॉम्बे, मुंबई - 400 085.
Central Complex,
Trombay,
Mumbai - 400 085.

एस.जी. मार्कंडेय
नियंत्रक
S.G. Markandeya
Controller



सत्यमेव जयते



भारत सरकार
GOVERNMENT OF INDIA
भाभा परमाणु अनुसंधान केंद्र
BHABHA ATOMIC RESEARCH CENTRE

Ref : CSO/CF-1/15(M)/2013/ 3128

March 12, 2013

Sub : *Mumbai Trans Harbour Link (MTHL)*

1. Reference letter No. letter No. ED/MTHL/BARC/Visual barrier.12 dated 12.11.20 requesting for in principle concurrence for implementation of the MTHL Project.
2. The issue of height of the vision barriers was examined from the records held in the office and MMRDA letter No. ED/MTHL/BARC/Visual barrier/12 dated 30.08.2012. It is felt that the purpose of installing vision barriers is to ensure that view of the BARC facilities is blocked by fixing these barriers. The exact height can only be fixed once the MTHL road surface is ready and a physical check/examination is done to arrive at the correct length and height of the vision barriers.
3. In view of the clarification given by MMRDA vide letter No. ED/MTHL/BARC/Visual barrier/12 dated 12.11.2012 that the schematic drawings for visual barriers are indicative and the same will be finalized by the concessionaire once detailed proposals are submitted prior execution after consulting the authorities, it is felt that a height of 5 metres should meet the requirement for cost estimation purposes.
4. In principle concurrence for implementation of the MTHL project is accorded subject to the following stipulations :
 - (a) The exact dimensions of the vision barrier will be finalized prior to the execution alongwith physical review by BARC authorities.
 - (b) BARC be associated in the detailed examination during the DPR stage as well as in the construction stage of MTHL.

(S.G. Markandeya)
Controller

Shri S.M. Sabnis
Chief Engineer
MMRDA
Bandra Kurla Complex
Bandra (East)
Mumbai 400 051.

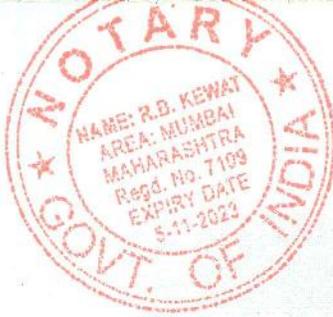


EXHIBIT Y

377

Phones : 24381801 (14 lines)
24380511, 24380513
24380014, 24381028

Fax : 020-24381004
Cables : CEWAPORES
E.mail : wapis@mah.nic.in

CENTRAL WATER & POWER RESEARCH STATION
Government of India
Ministry of Water Resources
P.O. Khadakwasla Research Station, Pune 411 024

No. 101/84/2005 - 34

Dated : 31.01.2005

To

Shri D.B. Deshpande,
Chief Engineer,
Maharashtra State Road Development Corporation Ltd.,
Nepean Sea Road, Priyadarshini Park,
MUMBAI - 400 036.

Sub : Hydraulic model studies for the proposed Mumbai Mainland
Link Project (Sewri-Nhava Link Bridge).

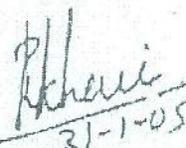
Ref : Your Letter No. MSRDC/02JMD(II)/MTHL/006 of 5th January, 2005.

Sir,

It is understood from letter under reference that MSRDC has proposed to construct MTHL on alignment on south of alignment considered during earlier studies. The BARC intake Jetty is approximately 900 mtrs away from the bridge alignment. MSRDC requested CWFRS to examine whether proposed bridge alignment will aggravate siltation at BARC intake. The matter was examined and it is felt that in view large width of the creek and large spans the obstruction to the flow will be relatively small and hence the construction of bridge will not aggravate problem of siltation at BARC intake.

Thanking you,

Yours faithfully,


31-1-05
(P.K. Khare)
Joint Director

Copy to : Director, CRPIS for information.





EXHIBIT Z

जवाहरलाल नेहरू पत्तन न्यास JAWAHARLAL NEHRU PORT TRUST



पत्तन कार्यालय : प्रशासन भवन, शेवा, तालुका-उरण, नवी मुंबई - 400 707

Port Office : ADMINISTRATION BLDG., SHEVA, TALUKA - URAN, NAVI MUMBAI - 400 707.

मुख्य प्रबंधक (प्रचलन) Chief Manager (Oprn.)-(022) 2724 2218, मुख्य प्रबंधक (प्रशासन) Chief Manager (Admin.)-(022) 2724 2233,

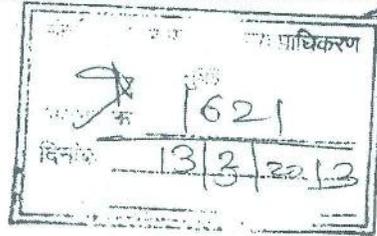
मुख्य प्रबंधक (वित्त) Chief Manager (Fin.)-(022) 2724 2241, मुख्य प्रबंधक (प.यो.वि.) Chief Manager (PPD)-(022) 27242326.

उप-संरक्षक Dy.Conservator-(022) 2724 2301

Website : www.jnport.gov.in
E-mail : info@jnport.gov.in

PPD/CM/MTHL/2013/190

The Metropolitan Commissioner,
MMRDA,
Bandra Kurla Complex,
Bandra (East)
Mumbai 400 051



March 4, 2013.

Sub.: - Construction of Mumbai Trans Harbour Link (MTHL).

Ref: Your DO letter no. ED/MTHL/ROW/Land-JNPT/13 dated 21st Feb., 2013.

Dear Sir,

This has reference to your above cited letter regarding subject matter. An agenda item containing the minutes of the meeting taken by the Secretary (Shipping) on 26th December 2012 with the officers of the Govt. of Maharashtra, JNPT and MbPT was placed before the Board of Trustees of JNPT in its meeting held on 28th February 2013. The Board resolved as under :

“RESOLVED THAT the proposal to re-align / review JNPT’s expansion plans/designs including for the creation of the Mega Container Terminal towards the north of the Port suitably, after considering the minutes of the meeting held by the Secretary (Shipping) on 26th December 2012 in New Delhi indicating that JNPT has to re-align its expansion plans/designs to harmonise with the MTHL project as the MMRDA cannot change the alignment of the MTHL project at the advanced stage of bidding, be and is hereby approved”.

“RESOLVED FURTHER THAT the Port shall write a letter to the MMRDA conveying in principle its non-objection to the alignment, subject to the condition that the construction activities and operations of the MMRDA project shall not hinder the operations of JN Port in any manner and that MMRDA shall ensure compliance of the requirements that the Deputy Conservator, JNPT may stipulate from time to time for its safety and uninterrupted operations”.

“RESOLVED FURTHER THAT payments must be made by MMRDA as per the Land Policy for Major Ports of the Govt. of India and the required formal agreement may be entered into with JNPT by MMRDA, and MMRDA may be requested that direct connectivity of the MTHL project be provided to the Mumbai-Pune Expressway, NH-17 (Mumbai-Goa Highway), etc. instead of providing direct interchange and dispersal of MTHL traffic on the already highly congested container roads leading to the JN Port.”

Thanking you,

Yours faithfully,

Chief Manager

(Port planning and development Department)



EXHIBIT AA

मुंबई पोर्ट ट्रस्ट

MUMBAI PORT TRUST

स्थापत्य अभियांत्रिकी विभाग

CIVIL ENGINEERING DEPARTMENT



CHIEF ENGINEER
MUMBAI PORT TRUST
Port House,
Shoorji Vallabhdas Marg,
Ballard Estate,

Mumbai - 400 001.
Telephone No.6656 4031
Telex No.2261 6804
Website : www.mumbaiport.gov.in

मुख्य अभियंता 379
मुंबई पोर्ट ट्रस्ट

पोर्ट भयन, शुरजी वल्लभदास
मार्ग,

बेलार्ड इस्टेट,

मुंबई - ४०० ००१.

दूरध्वनि : ६६५६ ४०३१

फॅक्स क्र. २२६१ ६८०४

वेबसाईट : www.mumbaiport.gov.in

No.CE.CF.MTHL/92/ 7394

30 MAR 2013

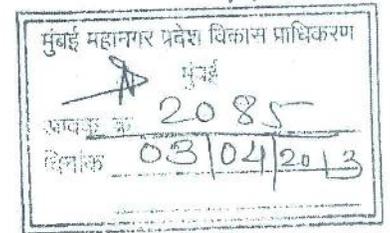
The Metropolitan Commissioner,
MMRDA,
Bandra-Kurla Complex, Bandra (E)
Mumbai - 400 051.

FAX-26591112

Sir,

**Sub : Construction of Mumbai Trans
Harbour Link.**

Ref : E-mail dated 20.3.2013 from Addl.
Metropolitan Commissioner to
Dy. Chairman, MbPT.



On perusal of Addl. Metropolitan Commissioner's e-mail referred above and with reference to Chairman's D.O. letter dated 15.3.2013, this is to inform you that the matter is resting with Ministry of Shipping, Government of India.

2. Though the MbPT has cleared the project "in principle", the permission for the use of the land, water area and air space required for the proposed Trans Harbour Link and other related costs can only be decided once the new land policy is finalised by the Government of India.

3. MMRDA also needs to furnish a declaration/undertaking that MMRDA will abide all the terms and conditions as per land policy to be approved by Government of India as well as other terms and conditions approved by MbPT Board.

Thanking you,

Yours faithfully,

(M.V. Patwardhan)
CHIEF ENGINEER

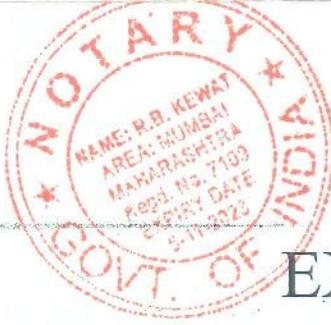


EXHIBIT BB



GOVERNMENT OF MAHARASHTRA, HOME DEPARTMENT (PORTS & TRANSPORT)

MAHARASHTRA MARITIME BOARD

Indian Mercantile Chambers, 3rd Floor, Ramjibhai Kamani Marg, Ballard Estate,
Mumbai - 400 001. Tel.: 22612143 Fax : 22614331,
Website : www.mahammb.com Email: ceommb@gmail.com



No. MMB/ENG/MTHL/ 1942

Date: 31 AUG 2012

To
The Metropolitan Commissioner,
Mumbai Metropolitan Region Development Authority,
Bandra-Kurla Complex, Bandra (E),
Mumbai- 400 051.
Tel: 2659 4000
Fax: 2659 1264

Sub: Mumbai Trans Harbour Link Project- Clearance for the project

- Ref: (1) This office letter no. MMB/ENG/MTHL/36, dtd. 4.1.2012
(2) Meetings held on 10.1.2012 and 23.2.2012 at MMB office
(3) Your letter no. ED/MTHL/MMB/Spans/12, dtd. 24.2.2012
written to M/s ARUP-CES-KPMG and copy endorsed to MMB
(4) Your letter no. ED/MMRDA/MMB/NC/12, dtd. 2.3.2012
(5) Your letter no. ED/MTHL/Clearances from various Depts./land/
Meeting/12, dtd. 14.6.2012 forwarding minutes of meeting held
on 24.5.2012 by Metropolitan Commissioner

Sir,

Kindly refer to the discussions in the above mentioned meetings and the correspondence regarding above subject matter.

2. The Maharashtra Maritime Board hereby confirms and grants clearance for the navigational spans in Thane and Panvel creeks for the proposed Mumbai Trans Harbour Link (MTHL) Project as follows and also, clearance to work in the harbour area.

| Sr.No. | Name of creek | Horizontal Clearance | Vertical Clearance |
|--------|---------------|---|--------------------------------|
| 1. | Panvel creek | Two spans each with horizontal clearance of 100 mtrs. between fender systems measured perpendicular to the channel. | 31 mtrs. above the chart datum |



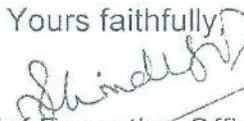
.....2.....

381

| Sr.No. | Name of creek | Horizontal Clearance | Vertical Clearance |
|--------|---------------|--|--------------------------------|
| 2. | Thane creek | Two spans each with horizontal clearance of 94.6 mtrs. between fender systems measured perpendicular to the channel. | 31 mtrs. above the chart datum |

3. It is requested that the General Arrangement Drawings (GAD) with the above requirements and copy of bid document, as and when ready, may please be forwarded to this office.

Yours faithfully,


 Chief Executive Officer,
 Maharashtra Maritime Board, Mumbai.

C.C.:

- 1) The Principal Secretary (Ports), Home Department, Mantralaya, Mumbai- 32 for information please.
- 2) Regional Ports Officer, Mora Group of Ports for information.
- 3) M/s Ambuja Cements Ltd. (Unit: Panvel) Moha village, Near Ulwa Reti Bunder, Post: Ulwa, Tal. Panvel, Dist. Raigad- 410 306 for information.





EXHIBIT CC

382

CENTRAL RAILWAY



Headquarters Office
Engineering Department
Chhatrapati Shivaji Terminus
Mumbai - 400 001

No:- W.641.BR.549

Date. 10.01.2016

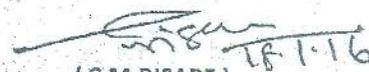
Sr.DEN(Co)CST Mumbai

- Sub: (i) Proposed construction of ROB across Nerul-Uran Suburban line at MTHL Km:17-420 near proposed Kharkopar Railway Station..
(ii) Proposed construction of ROB across PNVL-URAN/JNPT line at MTHL Km:21.333 and between Railways Km:83/23-27.
- Ref: Your office letter no.
(i) BB/W/3521/ROB/MTHL/Km:17-420/MMRDA/DB dt.14.01.2016.
(ii) BB/W/3521/ROB/MTHL/Km:21-333/MMRDA/DB dt.15.01.2016.

With reference to the above subject, the original P.T. drawings showing General Arrangement drawing for the above subject has been approved by Competent Authority of this office with Pucca no. allotted to drawings is as follows.

| Sr.No. | Description | Drg. No. |
|--------|---|-----------------|
| 1 | Proposed ROB across Nerul-Uran Suburban line at MTHL Km 17.420 near proposed Kharkopar railway station. | GM(W)BB/P-12517 |
| 2 | Proposed ROB across PNVL-URAN-JNPT line at MTHL Km:21.333 and between Railways Km:83/23-27 | GM(W)BB/P-12516 |

On the above, B.P. Copies of approved GAD's are sent herewith for information and further necessary action.


(C.M.BISARE)
XEN (BR-II)
For Chief Bridge Engineer

DA:- As above

C/- i) Executive Engineer, MTHL, MMRDA
Bandra-Kurla Complex, Bandra(E)
Mumbai-400 051.

ii) C.E.(C)MTP, Mumbai

o/c
For information & necessary action alongwith
B.P.Copies of approved GAD's

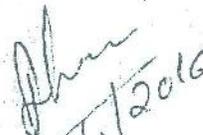

19/1/2016





EXHIBIT DD

मुंबई जेएनपीटी पोर्ट रोड कंपनी लिमिटेड
(भारतीय राष्ट्रीय राजमार्ग प्राधिकरण का संयुक्त उपक्रम)

(सड़क परिवहन एवं राजमार्ग मंत्रालय, भारत सरकार)

Mumbai JNPT Port Road Company Limited

(A SPV of National Highways Authority of India)

(Ministry of Road, Transport & Highway, Govt. of India)

परियोजना कार्यान्वय इकाई, Project Implementation Unit

दूरभाष / Tel: 383 0560

ई-मेल / E-mail: piupanvel@nhai.org

piupanvel@gmail.com

Survey No. 63
"D" Point on NH-4B,
Chinchpada -
Kalamboli Bypass Road,
Panvel - 410 206

सर्व्हे नं. 63,
एनएच 4 बी "डी" पॉइन्ट
चिंचपाडा-कलंबोली
बायपास रोड,
पनवेल - 410 206.

एन.एच.ए.आय./एम.जे.पि.आर.सी.एल./पी.आय.यु./पनवेल/२०१५/२११५

दिनांक: २८.१२.२०१५

प्रति,

Engineer-In Chief,
Mumbai Metropolitan Region,
Development Authority,
Bandra-Kurla Complex,
Bandra (East), Mumbai - 400 051.

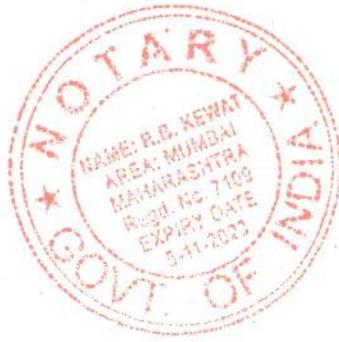
विषय:- Proposed Mumbai Trans Harbour Link (MTHL) Project- Revised Proposal for interchange in Chirle intergration of MTHL on NH-4B - reg.

श्रीमान,

In partial modification to this office letter of no: एन.एच.ए.आय./एम.जे.पि.आर.सी.एल./पी.आय.यु./पनवेल/२०१५/२११५, dated 24.12.2015, No Objection Certificate (NOC) of NHAI for proposed integration to NH-4B and SH-54 near Chirle junction is here by conveyed subject to the following conditions:-

1. MMRDA to give an undertaking to incur the additional expenditure on account of time and cost overrun.
2. MMRDA shall submit an undertaking for transferring encumbrance free land to MJPRCL before start of construction of service road.
3. Besides that an undertaking shall by them to provide proposed connectivity to NH-17/Mumbai Pune Expressway at the earliest so as to avoid traffic congestion on NH-4B.
4. The port traffic to JNPT shall not be affected because of this infringement and also the proposed work of 6/8 laning of port connectivity shall not be affected either.
5. Any Comments/Suggestions/Objections raised by SPV partner of MJPRCL i.e. CIDCO and JNPT shall be incorporated in the proposed integration in consultation with NHAI and the additional cost thereon, if any, shall be borne by MMRDA.

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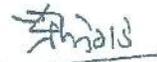


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Accordingly, based on the above conditions, MMRDA shall frame the proposal , keeping in view our construction program in consultation with Authority Engineer of the project and Project Director, PIU, Panvel at the earliest please.

Thanking You.

आपका भवदिय,



(प्रशांत जे. फेगडे)

महाप्रबंधक (तकनीकी) एवं परियोजना निर्देशक

प. का. ई. पनवेल

संलग्न: यथोपरि.

प्रतिलिपी:-

- (i) PS to Chairman, MJPRCL and Member (F) for kind information please.
- (ii) मुख्य महाप्रबंधक (तकनीकी) और प्रबंध निदेशक, एम.जे.पि.आर.सी.एल., आरओ-मुंबई -
जानकारी के लिए
- (iii) CGM (T &A), CIDCO- for kind information and offering comments, if any.
- (iv) Chief Manager (PPD), JNPT - जानकारी के लिए
- (v) महाप्रबंधक (पीसी), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण मुख्यालय, नई दिल्ली - जानकारी के लिए
- (vi) M/s STUP Consultants Pvt. Ltd. - for information and necessary action.



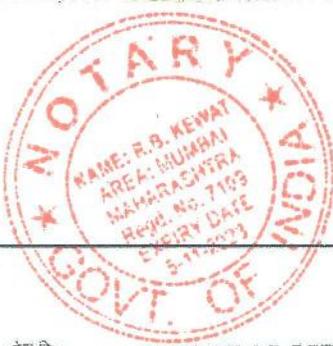


EXHIBIT EE

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MUMBAI METROPOLITAN REGION DEVELOPMENT AUTHORITY

मुंबई महानगर प्रदेश विकास प्राधिकरण

दिनांक: २२/०३/२०१६

प्रति,
मा.उप वनसंरक्षक,
अलिबाग

विषय :- वन जमिन - रायगड/ठाणे.
- मुंबई पारबंदर जोडरस्ता (MTHL) अंतर्गत समाविष्ट होण-या ४७.४१७० हे.
मागणीचा प्रस्ताव.

संदर्भ :- आपणाकडील पत्र क्र. ब/२०/जमिन/४८२५ दिनांक ०१/०२/२०१६.

मुंबई ट्रान्स हार्बर लिंक रोड शिवडी - न्हावा सागर संतू (MTHL) अंतर्गत ४७.४१७० हे. वनक्षेत्र मागणीच्या प्रस्तावात केंद्र शासनाने दिनांक २२/०१/२०१६ च्या पत्राने तत्वतः मंजुरी दिलेली आहे. सदर तत्वतः मंजुरी पत्रातील अट क्रमांक २ व ४ तसेच अट क्रमांक ५ नुसार अनुक्रमे पर्यायी वनीकरणासाठी व नेट प्रेझंट व्हॅल्युची रक्कम संकेत स्थळावर लॉग इन करून चलन द्वारे भरणा करणेबाबत आपणाकडील संदर्भित पत्राने कळविणेत आले आहे.

दिनांक १५/१०/२०१५ यापूर्वी हे प्रस्ताव मंजुरीसाठी सादर करणेत आलेले आहेत व ते प्रस्ताव प्रकल्प यंत्रणेकडून ऑन लाईन करणेची तरतुद नव्हती. अशा प्रस्तावास तत्वतः मंजुरी प्राप्त झालेली आहे. ज्या प्रस्तावात केंद्रशासनाचे शर्ती/अटी नुसार निरनिराळ्या प्रयोजनासाठी शासनाकडे रकमा जमा करणेच्या आहेत त्या रक्कमा उप वनसंरक्षक यांचेकडे त्यांचे नावाने काढणेत आलेल्या धनादेशाद्वारे भरणा करणेबाबत केंद्रशासनाचे दिनांक १६/०२/२०१६ च्या पत्रान्वये सुचना आहेत. त्याचप्रमाणे याप्रकरणी दिनांक ०२/०३/२०१६ रोजी MMRDA कार्यालयात झालेल्या सभेमध्ये मुख्य वनसंरक्षक ठाणे यांनी देखील स्पष्ट केले आहे.

केंद्र शासनाचे दिनांक १६/०२/२०१६ रोजीच्या पत्राचे अनुषंगाने व मुख्य वनसंरक्षक, ठाणे यांनी दिनांक ०२/०३/२०१६ रोजी दिलेल्या सभेमधील माहितीनुसार विषयाधीन प्रस्तावात केंद्र शासनाचे अटी / शर्तीनुसार खालीलप्रमाणे रक्कमांचा Deputy Conservator of Forest, Alibag यांचे नावे डिमांड ड्राफ्टद्वारे भरणा करणेत येत आहे.

वरीलप्रमाणे रक्कम रुपये ६,५९,२७,८८६/- (अक्षरी- सहा कोटी एकोणसाठ लाख सत्तावीस हजार आठशे श्याऐंशी मात्र) चे दोन डिमांड ड्राफ्ट क्र. २८३४९७ दि. २१/०३/२०१६ रु. २,१४,०३,३२३/- व क्र. २८३४९८ दि. २१/०३/२०१६ रु. ४,४५,२४,५६३/- सोबत जोडले आहेत. तसेच केंद्र शासनाचे दिनांक १६/०२/२०१६ रोजीचे पत्राची प्रत सोबत जोडून पाठविण्यात येत आहे. *आपला विश्वासू*

आपला विश्वासू

आपला विश्वासू,

(मि. ह. परांजपे)
कार्यकारी अभियंता

Bandra - Kurla Complex, Bandra (East), Mumbai - 400 051.

EPABX : 2659 0001 - 04 / 2659 4000 • FAX : 2659 1264 • WEB SITE : <https://mmrda.maharashtra.gov.in>

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414386

उप वनसंरक्षक, अलिवाग वन विभाग, अलिवाग यांचे कार्यालय

मु.पो.ता.अलिवाग जि. रायगड पिन नं. 402201, फोन नं. 02141-222016, ईमेल dycfalibag@mahaforest.gov.in

पत्र

| |
|----------------|
| क्र. 2063 |
| दिनांक 6/11/16 |

अभि. विभाग

विषय:- वन जमिन - रायगड/ठाणे

मुंबई पारवंदर प्रकल्प (MTHL) अंतर्गत
समाविष्ट होणा-या 47.4170 हेक्टर
मागणीचा प्रस्ताव.

जावक क्र. व/20/जमिन/2161/2015-16.

अलिवाग - 402 201, दिनांक 31/03/2016.

प्रति,

मुख्य वनसंरक्षक,
ठाणे.

- संदर्भ:- 1) केंद्रशासनाकडील पत्र क्र. एफ नं. 8-89/2013-एफसी, दि. 22/1/2016.
2) या कार्यालयाकडील पत्र क्र. व/20/जमिन/4825, दिनांक 1/2/2016.
3) कार्यकारी अभियंता, मुंबई महानगर प्रदेश विकास प्राधिकरण, मुंबई
यांचेकडील पत्र दिनांक 22/3/2016.

मुंबई-ट्रान्स हार्वर लिंक रोड शिवडी-न्हावा सागरी सेतु (MTHL) अंतर्गत 47.4170 हेक्टर वनक्षेत्र क्षेत्र मागणीचा प्रस्तावास केंद्रशासनाने संदर्भिय पत्रान्वये अटीचे अधिन राहून तत्वतः मंजूरी दिलेली आहे.

त्यानुसार संदर्भिय पत्र क्रमांक 2 अन्वये तत्वःमंजूरी पत्रांतील अटी नुसार आवश्यकती रक्कम ऑनलाईन चलन जनरेट करून भरणा करणेबाबत व अटीचे पूर्ततेचा अहवाल सादर करणेबाबत कळविण्यात आलेले होते.

तथापी सदरचा प्रस्ताव हा दिनांक 14/07/2014 पूर्वीचा आहे. सदर प्रस्ताव सादर करतेवेळी ऑनलाईन प्रणालीवर करण्यांत आलेला नव्हता. त्यामुळे सदर प्रस्तावामध्ये नवीन प्रणालीप्रमाणे ऑनलाईन चलन जनरेट होत नव्हते.

प्रकरणी एड-हॉक कॅम्पा, नवी दिल्ली यांचेकडील परिपत्र क्र. 12-2/2010-CAMPA दिनांक 16/02/2016 अन्वये सदर परिपत्रकाचे दिनांकापासून 3 महिन्यापर्यंत ज्या प्रस्तावामध्ये रक्कम ऑनलाईन प्रणालीवर भरणे शक्य नाही, अशा प्रस्तावातील रक्कम ऑफ लाईन भरणेसाठी मुभा देण्यांत आली आहे.

त्यामुळे कार्यकारी अभियंता, मुंबई महानगर प्रदेश विकास प्राधिकरण, मुंबई यांनी त्यांचेकडील पत्र दिनांक 22/03/2016 अन्वये विषयांकीत प्रस्तावांतर्गत देय असलेली पर्यायी

E:\LAND 3\2012-2013\FCACT\Shevari to Naliva Sheva Trans Harbor Link Road\Letter to Mumbai Trans harbour.doc

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वनीकरण व नेट प्रेझेंट व्हॅल्यु ची खालील प्रमाणे रक्कम या कार्यालयाकडे धनाकर्षाव्दारे जमा केली होती.

| | |
|--------------------------------|-------------------|
| 1) पर्यायी वनीकरण योजना रक्कम | रु. 2,14,03,323/- |
| 2) नेट प्रेझेंट व्हॅल्यु रक्कम | रु. 4,45,24,563/- |
| | रु. 6,59,27,886/- |

वरील प्रमाणे एकूण रक्कम रु. 6,59,27,886/- आर.टी.जी.एस. (RTGS) प्रणालिद्वारे Compensatory Afforestation Fund (CAF) Maharashtra चे कॉर्पोरेशन बँक, लोधी कॉम्प्लेक्स, नवी दिल्ली येथील अकाऊंट क्र. 037100101025218 मध्ये जमा करण्यात आलेले आहेत. सदर व्यवहाराचा युटीआर क्रमांक SBINR52016033027944927 असा आहे. सोबत भारतीय स्टेट बँक ऑफ इंडीया, अलिबाग यांचेकडील प्रमाणपत्र जोडून सादर केले आहे.

तथापी प्रकल्प यंत्रणेकडून तत्त्वतः मंजूरी पत्रांतील इतर अटी/शर्तीचा पूर्तता अहवाल अद्याप अप्राप्त आहे.

सहपत्र:- वरील प्रमाणे.


उप वनसंरक्षक,

अलिबाग.

प्रतिलिपी:- अपर प्रधान मुख्य वनसंरक्षक व केंद्रस्थ अधिकारी, महाराष्ट्र राज्य, नागपूर यांचेकडे माहितीसाठी सादर.

प्रतिलिपी:- कार्यकारी अभियंता, मुंबई महानगर प्रदेश विकास प्राधिकरण, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई- 400 051 यांचेकडे संदर्भिय पत्राचे अनुषंगाने माहितीसाठी अद्योषित.

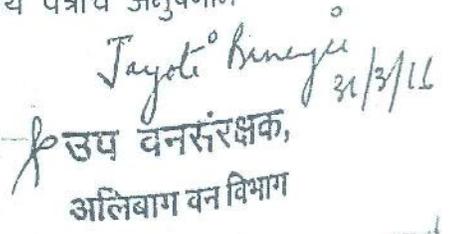

उप वनसंरक्षक,
अलिबाग वन विभाग



EXHIBIT FF

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F. No. 8-89/2013-FC
Government of India
Ministry of Environment, Forest and Climate Change
(FC Division)

Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road,
New Delhi - 110003

Dated: 22nd January, 2016

To

The Principal Secretary (Forests),
Department of Environment & Forests,
Government of Maharashtra,
Nagpur.

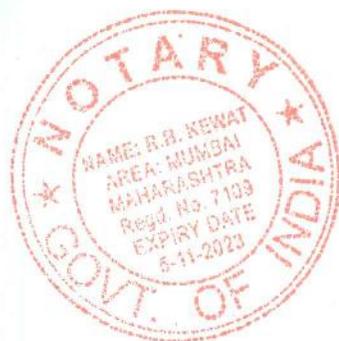
Sub: Diversion of 47.4170 ha of forest land in favour of the Executive Engineer (MTHL), MMRDA, Bandra Kurla Complex, Bandra (E), Mumbai for six laning of Mumbai Trans Harbour Link Road in Raigad & Thane district in the State of Maharashtra.-regarding.,

Sir,

I am directed to refer to the Government of Maharashtra letter No. FLD-1313/CR-206/F-10 dated 30th September 2013 on the above mentioned subject seeking prior approval of Central Government in accordance with Section-2 of the Forest (Conservation) Act, 1980 and to say that the proposal has been examined by the Forest Advisory Committee constituted by the Central Government under Section-3 of the said Act.

After careful examination of the proposal of the State Government and on the basis of the recommendations of the Forest Advisory Committee, the Central Government hereby conveys the '**in-principle**' approval for diversion of 47.4170 ha of forest land in favour of the Executive Engineer (MTHL), MMRDA, Bandra Kurla Complex, Bandra (E), Mumbai for six laning of Mumbai Trans Harbour Link Road in Raigad & Thane district in the State of Maharashtra, subject to fulfillment of the following conditions:-

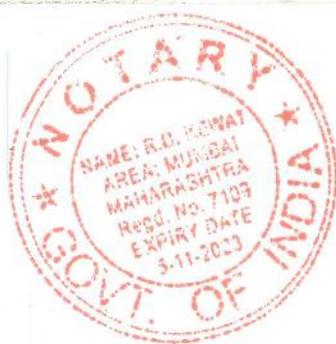
- i. Legal status of the diverted forest land shall remain unchanged
- ii. Compensatory afforestation over the non-forest land equal in extent to the forest land being diverted shall be raised and maintained by the State Forest Department at the cost of the User Agency.
- iii. The land identified for the purpose of CA shall be clearly depicted on a Survey of India toposheet of 1:50,000 scale.
- iv. The User Agency shall transfer the cost of raising and maintaining the compensatory afforestation, at the current wage rate, to the State Forest Department. The scheme may include appropriate provision for anticipated cost increase for works scheduled for subsequent years.
- v. The State Government shall charge the Net Present Value (NPV) of the forest land being diverted under this proposal from the User Agency as per the orders of the Hon'ble Supreme Court of India dated 28.03.2008, 24.04.2008 and 09.05.2008 in Writ Petition (Civil) No. 202/1995 and the guidelines issued by this Ministry vide its letter No. 5-3/2007-FC dated 05.02.2009 in this regard.



- vi. At the time of payment of the Net Present Value (NPV) at the then prevailing rate, the User Agency shall furnish an undertaking to pay the additional amount of NPV, if so determined, as per the final decision of the Hon'ble Supreme Court of India.
- vii. All the funds received from the User Agency under the project, shall be transferred to Ad-hoc CAMPA in the Saving Bank Account pertaining to the State concerned.
- viii. The user agency shall take prior permission from Hon'ble National Green Tribunal before issue of order for diversion of forest land in accordance with the Hon'ble Mumbai High Court, Nagpur Bench orders dated 27/4/2005 and 7/6/2006 in Writ Petition No. 1277/2000 as per which permission of Hon'ble High Court is necessary for taking up projects and activities in forest areas within 10 Km from protected areas. in accordance with Accordingly, this condition may be stipulated in the in-principle approval.
- ix. The state government/user agency shall take prior permission from Hon'ble High Court for Mangrove cutting before issue of order for diversion of the forest land in accordance with Hon'ble Mumbai High Court order dated 27/1/2010 in PIL 87 of 2006.
- x. The state government/MMRDA shall implement the mitigation measures recommended by the BNHS as modified by the State Board for Wild Life, at the project cost. The state government shall identify the recommendations which are to be implemented by the state forest department, if any, and cost of such activities shall be deposited with Ad-hoc CAMPA. For the activities to be taken up by MMRDA they shall submit an undertaking to the effect that the the activities will be taken up at the project cost.
- xi. Final notification for declaration of the area of 16.90 sq. km. in Thane creek of Thane district as sanctuary shall be issued before grant of Stage II approval. MMRDA shall contribute in establishment and management of the sanctuary, modalities for which shall be worked out by the state government.
- xii. Maharashtra Forest Department, through its Mangroves and Marine Biodiversity Conservation Foundation shall prepare a Mangroves and Marine Biodiversity Conservation Plan which shall be implemented at the project cost.
- xiii. Non-forest land to be transferred and mutated in favour of the State Forest Department for raising Compensatory Afforestation shall be notified as reserved Forest under Section-4 or Protected Forest under Section-29 of the Indian Forest Act, 1927 or under the relevant Section(s) of the local Forest Act.
- xiv. The User Agency shall obtain the Environment Clearance as per the provisions of the Environmental (Protection) Act, 1986, if required.
- xv. No labour camp shall be established on the forest land.
- xvi. The User Agency shall provide fuels preferably alternate fuels to the labourers and the staff working at the site so as to avoid any damage and pressure on the nearby forest areas.
- xvii. The boundary of the diverted forest land, as applicable, shall be demarcated on ground at the project cost, by erecting four feet high reinforced cement concrete pillars, each inscribed with its serial number, forward and back bearing and distance from pillar to pillar.
- xviii. The layout plan of the proposal shall not be changed without the prior approval of the Central Government.
- xix. The forest land shall not be used for any purpose other than that specified in the proposal.

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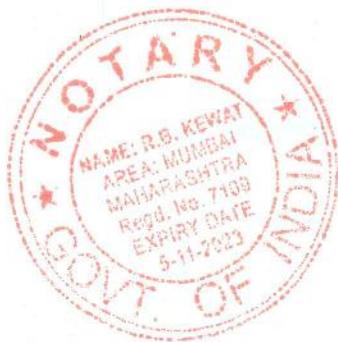
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- xx. The forest land proposed to be diverted shall under no circumstances be transferred to any other agency, department or person without prior approval of the Central Government.
- xxi. No damage to the flora and fauna of the adjoining area shall be caused.
- xxii. The user agency in consultation with the State Government shall create and maintain alternate habitat/home for the avifauna, whose nesting trees are to be cleared in this project. Birds nests artificially made out of eco-friendly material shall be used in the area, including forest area and human settlements, adjoining the forest area being diverted for the project.
- xxiii. Felling of trees on the forest land being diverted shall be reduced to the bare minimum and the trees should be felled under strict supervision of the State Forest Department.
- xxiv. The User Agency shall raise strip plantation on either sides of the road and central verge at the project cost, as per IRC specification, with maintenance of 7-10 years. The User Agency shall also submit design of providing at least 2-3 rows of long rotation indigenous trees, as per provision of IRC-SP-21-2009 (Guidelines on landscaping & tree plantation), on either sides of the road before final clearance.
- xxv. Wherever possible and technically feasible, the User Agency shall undertake afforestation measures along the roads within the area diverted under this approval, in consultation with the State Forest Department at the project cost.
- xxvi. The reclamation of quarry should be done under the supervision of the State Forest Department. The quarry shall be reclaimed and afforested completely before the project is closed.
- xxvii. Overburden shall not be dumped outside the width of the road. The muck generated in the earth cutting will be disposed off at the designate dumping sites and in no case the muck/debris shall be allowed to roll down the hill slopes.
- xxviii. The User Agency will provide retaining walls, breast wall and drainage as per requirement to make the slope stable.
- xxix. The User Agency will undertake comprehensive soil conservation measures at the project cost in consultation with the State Forest Department.
- xxx. The State Government shall complete settlement of rights, in terms of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, if any, on the forest land to be diverted and submit the documentary evidence as prescribed by this Ministry in its letter No. 11-9/1998-FC (pt.) dated 03.08.2009 and 05th February, 2013, in support thereof;
- xxxi. The User Agency will assist the State Government in preservation of flora and fauna of the area in accordance with the plan prepared by the Chief Wildlife Warden of the State. Attention will be particularly given to providing safe crossing and corridors for wildlife species and protecting sensitive habitat like wetlands, grasslands and woodlands from degradation. Where canopy continuity is required for particular species, special measures shall be prescribed by the CWLW for providing crossing points. Where certain trees used for nesting/rookeries of species like birds of prey, herons, storks, hornbills, etc., are to be destroyed, alternative structure shall be provided and the trees transplanted.
- xxxii. The User Agency shall not collect any toll from the vehicles carrying forest officers on duty.
- xxxiii. The designing of culverts/bridges, if any, over the natural streams/rivers/canals should be done in such a manner that it does not hamper the natural course of water, does not give rise to water-logging, and also does not hamper movement of wild animals.

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- xxxiv. The User Agency shall submit the annual self compliance report in respect of the above conditions to the State Government and to the concerned Regional Officer of the Ministry regularly.
- xxxv. Any other condition that the concerned Regional Office of this Ministry may stipulate, from time to time in the interest of conservation, protection and development of forests & wildlife.
- xxxvi. The User Agency and the State Government shall ensure compliance to provisions of the all Acts, Rules, Regulations and Guidelines, for the time being in force, as applicable to the project.

After receipt of the compliance report on fulfillment of the conditions mentioned above, the proposal shall be considered for final approval under Section-2 of the Forest (Conservation) Act, 1980. Till receipt of the said final/Stage-II approval of the Central Government from this Ministry, transfer of the said forest land to the User Agency shall not be affected by the State Government.

Yours faithfully,

(Sandeep Sharma)

Assistant Inspector General of Forests (FC)

Copy to:

1. The PCCF, Government of Maharashtra, Nagpur.
2. The Nodal Officer, Office of the PCCF, Govt. of Maharashtra, Nagpur.
3. The Add. PCCF (Central) Regional Office, Nagpur.
4. User Agency
5. Guard file/Monitoring Cell.

(Sandeep Sharma)

Assistant Inspector General of Forests (FC)



EXHIBIT GG

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अति मंशा (३)

मसूल.

| |
|-------------------------------------|
| मुंबई महानगर प्रदेश विकास प्राधिकरण |
| क्र. 1909 |
| दिनांक 13/3/14 |

- १) अति.महानगर आयुक्त (२) , मुंबई महानगर प्रदेश विकास प्राधिकरण मुंबई यांचे अ.शा.पत्र क्र.अवि/एम.टी.एच.एल./वनेतर जमीन/२०१२/१२३ दिनांक २३/०२/२०१२ व दि.१९/०३/२०१३ चे पत्र.
- २) उप वनसंरक्षक, अलिबाग यांच्याकडील पत्र क्र.ब/२०/जमीन/९/२०१२-१३ दिनांक ०२/०४/२०१३.
- ३) सहाय्यक संचालक, नगररचना रायगड अलिबाग यांचेकडील पत्र जा.क्र.ससंनर-राअ/जमीन हस्तांतरण/मौजे कोलाड व दुरटोली/ता.रोहा/५७६२ दि.०७/१२/२०१२.
- ४) सहाय्यक संचालक, नगररचना रायगड अलिबाग यांचेकडील पत्र जा.क्र.ससंनर-राअ/जागा मागणी/मौजे शिवणसई,मोर्बे/ता.पनवेल/स.नं.२/० व इतर/५९९७ दि.१८/१२/२०१२
- ५) सहाय्यक संचालक, नगररचना रायगड अलिबाग यांचेकडील पत्र जा.क्र.ससंनर-राअ/जमीन हस्तांतरण/मौजे वांजळे व रानवली/ता.श्रीवर्धन/ग.नं.८६ व १८७/६११९ दि.२१/१२/२०१२.
- ६) शासन परिपत्रक, महसूल व वन विभाग क्र.एलएनडी-१०७१/ १८३७३६-अ-२ दिनांक ९ सप्टेंबर १९७१ आणि शासन परिपत्रक महसूल व वन विभाग क्रमांक - .एलएनडी-१०७१/ १८३७३६-अ-२ दिनांक २५/०२/१९७२ तसेच क्र.जमीन ४९७९/२९९०४-सीआर-५३४-ग-८ (३) दिनांक १०/३/१९८६.
- ७) महाराष्ट्र जमीन महसूल अधिनियम, १९६६ मधील कलम २२ तसेच महाराष्ट्र जमीन महसूल (सरकारी जमिनीची विल्हेवाट लावणे) नियम, १९७१ मधील नियम ६.
- ८) शासन, महसूल व वन विभागाकडील परिपत्रक क्रमांक, सर्कीण ०२/२०११/प्र.क्र.१३/ ई-१, दिनांक २९/०३/२०१२ आणि या कार्यालयाकडील पत्र क्र.मशा/प्रशासन/अ-५/कामाचे वाटप/२०१३ दिनांक ११ फेब्रुवारी, २०१३.
- ९) शासन, महसूल व वन विभागाकडील पत्र क्र.जमीन-२०१३/प्र.क्र.२२/ज-४ (अ) दिनांक ११/१०/२०१३.
- १०) या कार्यालयाकडील मंजूर टिपणी दिनांक २४/०२/२०१४.

क्र.मशा/जमीन/अ-३/२२०१६६/२०१३
जिल्हाधिकारी कार्यालय रायगड,
अलिबाग, दिनांक:- २६/०२/२०१४.

आदेश.

२. अति.महानगर आयुक्त (२) , मुंबई महानगर प्रदेश विकास प्राधिकरण मुंबई यांनी उपोद्घातात अ.क्र.१ कडे नमुद केलेल्या पत्रान्वये मुंबई ट्रान्स हार्बर लिंक रोड (MTHL) या प्रकल्पामध्ये रायगड जिल्हयातील मौजे गव्हाण, ता.पनवेल, मौजे जासई व चिल्ले, ता.उरण येथील मॅग्नोव्हखालील व वन जमिनीखालील बाधित होत असलेल्या ४६.११.७० हे.आर. आणि मुंबई शहर जिल्हयातील बाधित होत असलेली वन दर्जाची जमीन १.३०.० हे.आर अशा एकूण ४७.४१.७० हे.आर. वन दर्जाच्या जमिनीच्या बदली पर्यायी वनेतर जमीन वन विभागाकडे वर्ग करण्याची या कार्यालयाकडे विनंती केली आहे. त्या अनुषंगाने रायगड जिल्हयातील खाली नमुद केलेल्या तपशिलाप्रमाणे शासकीय जमीन वन विभागाकडे वर्ग करण्याकामी तहसिलदार पनवेल, श्रीवर्धन व रोहा यांच्या मार्फत चौकशी करून, वन विभागाच्या तसेच सहाय्यक संचालक, नगररचना रायगड अलिबाग यांच्याकडील अभिप्रायांअंती मा.विभागीय आयुक्त कोवण.विभाग यांच्या मार्फत शासनाकडे प्रस्ताव सादर करण्यात आले होते.

MMRDA L' NDS CELL
Inward No. 24
On 18/03/2014
19/03/2014
20/03/2014

Office
No. 428
Date 14/07/2014

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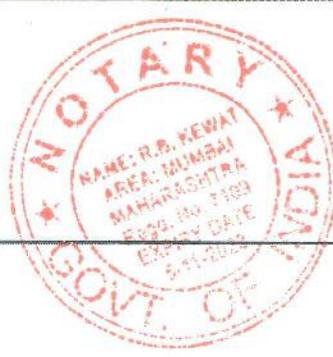
शासकीय जमिनीचा तपशील

| अ. क्र. | तालुका | गाव | स.नं./हि.नं./ग.नं. | एकूण क्षेत्र (हे.आ.) | ७/१२ सदरी असलेली नोंद | प्रस्तावित क्षेत्र (हे.आ.) | शासनाकडे सादर केलेल्या प्रस्ताव पत्राचा क्र. व दिनांक |
|---------|-----------|---------|--------------------|----------------------|-----------------------|----------------------------|---|
| १ | पनवेल | मोर्वे | स.नं.: २४२/० | २५.६०.०० | महाराष्ट्र शासन | १०.००.०० | पत्र क्र.मशा/जमीन/अ-३/१३६०२१/२०१२ दि.०६/११/२०१२ |
| २ | श्रीवर्धन | वांजळे | ८६ | ११.०२.०० | सरकारी पडीत | ११.०२.०० | पत्र क्र.मशा/जमीन/अ-३/१३७९४३/२०१२ दि.२७/११/२०१२ |
| ३ | श्रीवर्धन | रानवली | १८७ | १७.५०.०० | सरकारी | १४.७१.३३ | पत्र क्र.मशा/जमीन/अ-३/१४९८६९/२०१२ दि.१४/१/२०१३ |
| ४ | रोहा | दुरटोली | १५२ | १५.९९.८० | सरकारी पड | ४.३८.३७ | क्र.मशा/जमीन/अ-३/१४९८६९/२०१२ दि.१४/१/२०१३ |
| ५ | रोहा | दुरटोली | १५२ | १५.९९.८० | सरकारी पड | १.३०.०० | क्र.मशा/जमीन/अ-३/१४९८६९/२०१३ दि.१६/०३/२०१३ |
| ६ | रोहा | दुरटोली | १५२ | १५.९९.८० | सरकारी पड | ६.००.०० | क्र.मशा/जमीन/अ-३/१४९८६९/२०१३ दिनांक २६/०३/२०१३ |
| एकूण | | | | | | ४७.४१.७० | |

३. वरीलप्रमाणे प्रस्तावित केलेल्या शासकीय जमिनीचा वन विभागाकडे आगाऊ ताबा देण्यास शासनाची मान्यता मिळण्याकामी मा.विभागीय आयुक्त कोकण विभाग यांच्या मार्फत शासनाकडे या कार्यालयाचे पत्र क्र.मशा/जमीन-३/१६७७८०/२०१३ दिनांक २६/०३/२०१३ अन्वये प्रस्ताव सादर करण्यात आला होता.

४. उपोद्घातात अ.क्र.९ कडे नमुद केलेल्या शासन, महसूल व वन विभागाकडील दिनांक ११/१०/२०१३ च्या पत्रान्वये, मुंबई ट्रान्स हार्बर लिंक रोड (MTHL) हा शासनाचा महत्वाकांक्षी प्रकल्प असून सदर प्रकल्प त्वरेने पूर्ण करण्याबाबत शासनाचे धोरण आहे. त्यामुळे सदर प्रकल्पाचे काम खोळंबू नये म्हणून मा.विभागीय आयुक्त कोकण विभाग यांनी दिनांक १३/१२/२०१२ रोजीच्या पत्रान्वये सादर केलेल्या अहवालानुसार रायगड जिल्ह्यातील एकूण ४७.४१.७० हे.आर निर्विवादपणे अतिक्रमणाशिवाय असलेले पर्यायी वनेतर क्षेत्र महाराष्ट्र जमीन महसूल संहिता, १९६६ मधील कलम २२ नुसार उक्त प्रकल्पांतर्गत समाविष्ट होणा-या वन जमिनीच्या बदल्यात पर्यायी वनेतर जमीन म्हणून राखून ठेवण्यास, प्रकल्पाबाबत दोन वर्षांच्या कालावधीत पर्यायी वनेतर जमीन म्हणून सक्षम प्राधिकरणाची परवानगी देण्याची कार्यवाही न झाल्यास विलंबाच्या खुलाशासह प्रस्ताव शासनास प्राप्त झाल्यानंतर मुदतवाढ देण्यात येईल. सदर प्रकल्पाचा प्रस्ताव केंद्र शासनाकडे सादर करतवेळी जमीन उपलब्धतेबाबतचे प्रमाणपत्र देण्यात येईल. शासनास देण्यात आली आहे.

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५. त्वानुळे मुंबई ट्रान्स हार्बर लिंक रोड (MTHL) या प्रकल्पामध्ये रायगड जिल्हयातील मौजे गव्हाण, ता.पनवेल, मौजे जासई व चिल्ले, ता.उरण येथील मॅप्रोव्हखालील व वन जमिनीखालील बाधित होत असलेल्या ४६.११.७० हे.आर जमिनीच्या बदल्यात आणि मुंबई शहर जिल्हयातील बाधित होत असलेल्या १.३०.०० हे.आर वन दर्जाच्या जमिनीच्या बदल्यात पर्यायी वनेतर जमीन म्हणून महाराष्ट्र जमीन महसूल अधिनियम, १९६६ मधील कलम २२ मध्ये असलेल्या अधिकाराचा वापर करून तसेच शासनाने दिलेल्या मान्यतेच्या अनुषंगाने रायगड जिल्हयातील वर परिच्छेद क्र.२ मध्ये नमुद केलेल्या पनवेल, श्रीवर्धन व रोहा तालुक्यातील शासकीय जमिनी एकूण क्षेत्र ४७.४१.७० हे.आर पर्यायी वनेतर जमीन म्हणून वन विभागाकडे खालील अटी व शर्तीवर वर्ग करण्यात येत आहेत.

अटी व शर्ती

- १) सदर जमिनीचे संरक्षण करणे, देखभाल करण्याची जबाबदारी वन विभागाची राहिल.
- २) जागेचा वापर दिलेल्या प्रयोजनासाठीच करावयाचा असून, शासनाच्या पूर्व परवानगीशिवाय प्रयोजनात कोणताही बदल अथवा हस्तांतरण करता येणार नाही.
- ३) सदर जमिनीत कोणत्याही प्रकारची अतिक्रमणे होणार नाहीत याची जबाबदारी वन विभागाची राहिल.
- ४) जमिनीचा ताबा घेतल्यानंतर उप अधीक्षक, भूमी अभिलेख पनवेल, श्रीवर्धन व रोहा यांच्याकडून मोजणी करून घ्यावी.
- ५) सदर जमिनीची वन विभागास आवश्यकता नसल्यास ती जमीन पुन्हा महसूल विभागाकडे हस्तांतरीत करावी.
- ६) सदर जमीन प्रकरणांतर्गत समाविष्ट होणा-या वन जमिनीच्या बदल्यात पर्यायी वनेतर जमीन म्हणून राखून ठेवण्यास, प्रकल्पाबाबत दोन वर्षांच्या कालावधीत पर्यायी वनेतर जमीन म्हणून सक्षम प्राधिकरणाची परवानगी घेण्याची कार्यवाही न झाल्यास विलंबाच्या खुलाशासह प्रस्ताव शासनास प्राप्त झाल्यानंतर शासनाकडून मुदतवाढ देण्यात येईल. सदर प्रकल्पाचा प्रस्ताव केंद्र शासनाकडे सादर करतेवेळी जमीन उपलब्धतेबाबतचे प्रमाणपत्र देण्यात यावे.
- ७) वरीलपैकी कोणत्याही अटी शर्तीचा भंग झाल्यास सदरची जमीन वन विभागाकडून काढून घेवून शासनजमा करण्यात येईल.

सही/-

(प्रविण शिंदे)

अपर जिल्हाधिकारी रायगड

प्रत :- मा.अतिरिक्त महानगर आयुक्त (II), मुंबई महानगर प्रदेश विकास प्राधिकरण, वांद्रे-कुर्ला संकुल, वांद्रे (पूर्व), मुंबई - ४०० ०५१ यांना माहितीसाठी.

प्रत :- उप वनसंरक्षक अलिबाग व रोहा यांना माहिती व आवश्यक त्या कार्यवाहीसाठी.

प्रत :- उपविभागीय अधिकारी पनवेल, श्रीवर्धन व रोहा यांना माहिती व पुढील आवश्यक त्या तात्काळ कार्यवाहीसाठी.

प्रत :- तहसिलदार पनवेल, श्रीवर्धन व रोहा यांना माहिती व आवश्यक त्या तात्काळ कार्यवाहीसाठी.

प्रत :- उप अधीक्षक, भूमी अभिलेख पनवेल, श्रीवर्धन व रोहा यांना माहिती व आवश्यक त्या कार्यवाहीसाठी.

प्रत :- मा.विभागीय आयुक्त, कोकण विभाग कोकण भवन नवी मुंबई-४०० ६१४ यांना माहितीसाठी सादर.

प्रत :- मा.अपर मुख्य सचिव (महसूल), महसूल व वन विभाग, मंत्रालय, मुंबई-४०० ०३२ यांना माहितीसाठी सादर.

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